



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/172/2011	THE UNION OF INDIA and 2 ORS Versus ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
2	WITH WP(C)/6935/2014	THE UNION OF INDIA and 2 ORS, Versus RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD. and 2 ORS,	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CUSTOMS	MR.B SARMAH(R-1&2) MRS.B BORO(R-1&2) MR.S BARMANR-1and2
3	PIL/52/2024 FIXED	METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
4	WITH PIL/46/2024	BENUDHAR DAS Versus UNION OF INDIA AND 4 ORS	MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTHAN	GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
5	WA/109/2024	THE DEPUTY COMMISSIONER, Versus SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
6	I.A.(Civil)/1731/2024 FIXED in WA/5653/2024	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. K MOHAMMED(R-7) MS S SHARMA(R-7) SC, FISHERY
	WITH WA/5653/2024 (Filing Number)	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS (F)	MR. M H ANSARI	
7	I.A.(Civil)/3613/2024 in WA/12848/2024	PRANAB DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. S NATH R SAHA	SC, BTC

	WITH WA/12848/2024 (Filing Number)	PRANAB DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. S NATH	
8	I.A.(Civil)/733/2025 in WA/2888/2025	THE STATE OF ASSAM Versus HIREN CH. DAS	MR D K SARMAH	
	WITH WA/2888/2025 (Filing Number)	THE STATE OF ASSAM Versus SRI HIREN CH DAS		
- FOR FRESH ADMISSION WITH STAY/BAIL -				
9	WP(C)/5624/2024	MINU DEVI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
10	WP(C)/6594/2024 FIXED	ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
11	PIL/16/2025 FIXED	TAREK AKTAR ANSARI Versus THE UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I.
	WITH I.A.(Civil)/736/2025 in PIL/16/2025	TAREK AKTAR ANSARI Versus UNION OF INDIA AND 2 ORS	MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC
12	WA/68/2025	THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS.	MR. R K D CHOUDHURY	FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
13	WP(C)/6850/2023	REBEKA RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
14	PIL/65/2024 FIXED	ARUN KUMAR DAS Versus THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	MR. K K PARASAR (C.GC) DY.S.G.I.
15	WA/214/2024 CAVT. NO.05842/024,	CHARAN RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA	MR. N HAQUE MR K UDDIN MR. P SARMA, SC, AFDC MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR
16	WA/297/2024	RENU BORA SINGH AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	MRS. R DEVI DY.S.G.I. SC, FINANCE SC, HEALTH
17	WP(C)/4056/2024	ARUN KHUNDONGBAM @ NANA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC
18	WP(C)/5207/2024	INDRAJIT NOMOSUDRA AND 93 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SSA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	WP(C)/5797/2023 CAVT. NO.08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENJAIPI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR

20	WP(C)/2803/2024	THE UNION OF INDIA AND 3 ORS Versus MD. KALAM AZAD	MR. B CHAKRAVARTY	MR D N SARMA
21	WP(C)/20/2025	SURAJ NAIDING AND 3 ORS. Versus THE N. C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	GA, ASSAM SC, NCHAC
HEARING				
22	C.Ex.App./8/2020 FIXED	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
23	WA/3/2021	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
	WITH WA/60/2020			
24	WA/60/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
	WITH WA/221/2020			
25	WA/221/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
26	WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
27	PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)
	WITH I.A.(Civil)/937/2023 in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
28	WA/112/2023	THE STATE OF ASSAM AND 4 ORS. Versus PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR
29	WP(C)/4008/2023	DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
30	WP(C)/6633/2024 CAVT. NO.10452/024,	THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 2 ORS Versus K RAVEENDRA ALVA AND ANR	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. P K TIWARI MR. B DEKA (C.G.C.), R2 MR. A R GOGOI DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1480/2025	MRS MEGHALI CHAMUAH Versus THE STATE OF ASSAM AND ORS	Abani Deka	GA, ASSAM
2	WP(C)/1481/2025	M/S C S ENTERPRISE Versus THE STATE OF ASSAM AND ORS	MR A NATH DR ANKIT TODI	GA, ASSAM SC, FINANCE SC, ELECTION COMMISSION.
3	WP(C)/1484/2025	M/S RANEL ASSOCIATES, Versus THE STATE OF ASSAM AND ORS	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR. I BORTHAKUR	SC, P W D
4	WP(C)/1489/2025 FIXED	MANASH PROTIM SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, J M B
5	WP(C)/1490/2025 FIXED	MANASH PROTIM SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, J M B
6	WP(C)/1512/2025	CAPT. AMAL KISHOR KANOO Versus THE UNION OF INDIA AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN I KHATOON P SINGH	GA, ASSAM N HASAN DY.S.G.I.
7	WP(C)/1516/2025	GOPAL SAHA Versus THE STATE OF ASSAM AND 3 ORS.	MR P K DAS MR. M BARUAH	GA, ASSAM SC, BTC
8	WP(C)/1517/2025	M/S NEW BHARATI DRUGS DISTRIBUTOR Versus THE STATE OF ASSAM AND 5 ORS.	MR. B PHUKAN	SC, HEALTH
9	WP(C)/1518/2025	M/S M.D. SURGICAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. B PHUKAN	SC, HEALTH
10	WP(C)/1534/2025	MUKIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S UPADHAYA MR. A RAI	GA, ASSAM M SHARMA
11	WP(C)/1537/2025	KRISHNA KANTA KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR P BHARDWAJ MR M C KAKOTI	GA, ASSAM SC, PWD
12	WP(C)/1538/2025	M/S GOSWAMI ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, IRRIGATION

13	WP(C)/1539/2025	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	SC, ATEPFO
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/742/2025 in WP(C)/3870/2024	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND ORS	MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM GA, ASSAM DY.S.G.I.
	WITH WP(C)/3870/2024	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, REVENUE
ADMISSION				
15	WP(C)/3728/2017 FIXED	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR.S K DAS MR. A M BARBHUIYA MS S R MAZARBHUIYA MS. A BEGUM MR.S K CHOUDHURY	MS.B GOSWAMI R. 1 TO 3. SC, WATER RESOURCE
16	WP(C)/1898/2022	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
	WITH WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
18	WP(C)/2026/2022	THE FATAK BAZAR MERCHANT ASSOCIATION AND 4 ORS Versus THE CHIEF SECRETARY TO THE DEPTT. OF URBAN AFFAIRS AND 3 ORS	MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM SC, S.M.B.
19	WP(C)/2875/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)
20	WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/255/2025 in WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K DAS
21	WP(C)/6893/2022	SASHANKA SHEKHAR ROY Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, FINANCE
22	WP(C)/8184/2022	SANJIB KR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
23	WP(C)/3840/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
24	WP(C)/3862/2023 B/O	MD. DERAJ SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, IRRIGATION
25	WP(C)/5640/2023 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
26	WP(C)/6573/2023 B/O	M/S AQUA CLEAN SERVICES PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	G UDDIN (R-5) P ADHIKARI(R-5) MR A K AZAD(R-5) SC, HEALTH AND F W

27	WP(C)/901/2024 FIXED	ABDUL BACHIT Versus THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE
28	WP(C)/2209/2024	HRISHIKESH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
29	WP(C)/3938/2024 B/O	NIRMAL MUKHERJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL D J CHAKMA	GA, ASSAM SC, GAD SC, PWD
30	WP(C)/4712/2024 B/O	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
31	WP(C)/5088/2024 FIXED	BINOD DAIMARI Versus THE STATE OF ASSAM AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	SC, IRRIGATION SC, FINANCE
32	WP(C)/5324/2024 FIXED	RATUL CHANDRA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM MRS P BARUA (R2-R5) G TALUKDAR (R-2 TO 5) MR M KALITA (R2-R5)
33	WP(C)/5772/2024 FIXED	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/548/2025 in WP(C)/5772/2024	SRI ABDUR RAFIQUE AND 3 ORS Versus DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	MR. A A R KARIM	SC, CO OP GA, ASSAM P ADHIKARI
34	WP(C)/6761/2024 FIXED	SUDIP KUMAR ROY Versus THE STATE OF ASSAM AND 05 ORS.	MS. S BORO MR B PAUL	SC, HEALTH
35	WP(C)/725/2025 FIXED	GHV (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.
36	WP(C)/739/2025 B/O	ALOM BADSHA SK Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	SC, APDCL
37	WP(C)/757/2025 FIXED	M/S JITU ENTERPRISES AND SOUNDS SERVICE AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, GAD
38	WP(C)/985/2025 FIXED	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM SC, FISHERY SC, REVENUE
ORDERS				
39	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
40	WP(C)/4164/2021	NANDI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
41	Cont.Cas(C)/50/2023	PARVEZ SHAHNAWAZ AHMED Versus GIAS UDDIN AHMED	MR M HASSAN MR. M SARMA MR M BARMAN	MR M J QUADIR

42	WITH WP(C)/270/2023	PARVEZ SHAHNAWAZ AHMED Versus ASSAM POWER DISTRIBUTION CORPORATION LTD. AND ORS	MR M HASSAN MR. M SARMA MR M BARMAN	SC, APDCL MR M J QUADIR (R 3) MS A JHA (R 3) MS S AHMED (R 3)
43	Cont.Cas(C)/746/2023	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
44	Cont.Cas(C)/423/2024 B/O	LAKHI DIHINGIA Versus SAYEDIN ABBASI AND 5 ORS.	MR. P K MAZUMDAR	MR. D SAIKIA (R-5) MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-5) MS. R DEKA(R-4) MR R M DAS(R-4) MR. C SHARMA(R-4) D JAIN (R-4)
45	Cont.Cas(C)/501/2024	SHUBHASHIS CHAKRABORTY Versus AJAY KUMAR AND ANR.	MR. N N B CHOUDHURY MR. N SARKAR MR. D SUTRADHAR	MRS. R DEVI (R-2)
46	Cont.Cas(C)/638/2024 FIXED	M/S BURNIE BRAES TEA ESTATE Versus ONIAM SARAN KUMAR SINGH AND ANR	MS N SAIKIA MR. SUMANTA TALUKDAR	MR A KALITA (R1, R2) MR N KALITA (R1, R2)
47	Cont.Cas(C)/684/2024 FIXED	M/S KAKO TEA PVT. LTD. Versus ONIAM SARAN KUMAR SINGH	MS N SAIKIA MR. SUMANTA TALUKDAR	MR A KALITA MR N KALITA
48	I.A.(Civil)/3297/2024 in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
49	WP(C)/4607/2024	ANKUR PHUKAN Versus UNION OF INDIA AND 3 ORS	DR. B N GOGOI	MR. D J DAS (R-1) DY.S.G.I.
50	WP(C)/5101/2024	SRABONI GHOSH Versus THE HAILAKANDI MUNICIPAL BOARD AND 4 ORS	MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM MR. A H ALAMGIR (R-5)
51	WP(C)/460/2025 FIXED	M/S MAA ENTERPRISE Versus THE MISSING AUTONOMOUS COUNCIL AND 3 ORS.	MR. B CHAKRAVARTY MR. R K PRADHAN MR. A K SAIKIA A SARMA	SC, MISING AUTONOMOUS COUNCIL SC, WPT AND BC
52	I.A.(Civil)/699/2025 in Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD, IAS	MS D DAS	SC, IRRIGATION
	WITH Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



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[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1355/2025 FIXED	MD ROFIQUL ISLAM @ RAFIKUL ISLAM, Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MD. ANARUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/1460/2025	MD ABDULLAH Versus THE UNION OF INDIA	MS. G BORAH MS L BARUAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1482/2025	RAHAM ALI Versus THE UNION OF INDIA AND 5 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1485/2025	HEZLINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS S S ZIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/1497/2025	AJIT ALI Versus THE UNION OF INDIA	MR. A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/1499/2025	MUSSTT NOSIHA KHATUN ALIAS NOCHIYA KHATUN Versus THE UNION OF INDIA	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/1501/2025	MD AMAR ALI ALIAS AMAR ALI ALIAS OMAR ALI, Versus THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/1504/2025	TARA BHANU NESSA ALIAS TARA BHANU Versus THE UNION OF INDIA	MR. A M KHAN MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

9	WP(C)/1523/2022 WITH LCR	SACHIN BISWAS @ SACHINDRA BISWAS AND 12 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/7152/2023 WITH LCR	SEWALI BARMAN @ SEFANI BARMAN @ SHEBALI BARMAN @ SHEFALI BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./783/2025	JAMAL BADSHA Versus THE STATE OF ASSAM	MR. A M AHMED B DAS	PP, ASSAM
MOTION				
2	AB/493/2025	PRANJAL GOGOI Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3764/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JONMONI BANIKYA Versus THE STATE OF ASSAM AND ANR	MR S DEWRI	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
4	Bail Appln./415/2025 FIXED	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
5	WITH Bail Appln./427/2025	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB
6	Bail Appln./494/2025 WITH OFFICE NOTE, FIXED	GANESH SAHA @ TENDAL Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
7	Bail Appln./502/2025 WITH OFFICE NOTE, FIXED	SAMIRAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A ATREYA MS. C KALITA	PP, ASSAM
8	Bail Appln./674/2025 FIXED	RAHUL BRAHMA Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA	PP, ASSAM
9	Bail Appln./687/2025 FIXED	SRI UDAY MONDAL Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
BAIL HEARING				
10	AB/147/2025	UMAR ALI SHEIKH, Versus THE STATE OF ASSAM AND 2 ORS	MR G CHAMUAH	PP, ASSAM

11	AB/180/2025 FIXED	WASMINA PARVEEN MIMI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
12	AB/181/2025 FIXED	ABU WAHID @ HIRA Versus THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
13	AB/346/2025	ZAIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
14	AB/430/2025 FIXED	AJIT KOCH ALIAS SONMONI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
15	AB/457/2025 FIXED	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
16	AB/523/2025 FIXED	NIZAMUDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
17	AB/531/2025 WITH OFFICE NOTE, FIXED	SAYED ALI @ SAID LE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3782/2024 B/O	DR. PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. F KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	SC, HIGHER EDU SC, FINANCE DEPTT.
2	WP(C)/4973/2024 B/O	MANISH BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
3	WP(C)/959/2025	DAL PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K MEDHI MRS. M BARMAN MS. R. R. SAIKIA MR K K MEDHI A BHARALI	SC, HIGHER EDU
4	WP(C)/1486/2025	SIMANTA BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MS D DUTTA	SC, HIGHER EDU SC, ASSAM UNIVERSITY
5	WP(C)/1487/2025	KHAIRUL AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K MISRA MR. S RANA	SC, SEC. EDU. SC, BTC
6	WP(C)/1495/2025	GANESH CHANDRA ROY AND 37 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, ELEM. EDU
7	WP(C)/1496/2025	MRIDUL DUTTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, HIGHER EDU SC, FINANCE
8	WP(C)/1498/2025	ILA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, HIGHER EDU SC, FINANCE
9	WP(C)/1506/2025	MOYNUL HOQUE LASKAR ALIAS MOINUL HAQUE LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU

10	WP(C)/1509/2025	SALEHA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
11	WP(C)/1513/2025	GOBINDA TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS.	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
12	WP(C)/1515/2025	SABIHA NAZIN Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU
ADMISSION				
13	WP(C)/2604/2015 CAVT. NO. 390/2015 PART-HEARD, WITH CAVT. 390/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MRS. K DEVI MRS. K DEVI MS. B CHOWDHURY MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE
	WITH I.A.(Civil)/25/2016 in WP(C)/2604/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, FINANCE
14	WP(C)/5145/2017 FIXED	RULI SAIKIA and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MR. P DEKA MS. D SWAMI MD. ASLAM	SC, ELEMENTARY EDUCATION
15	WP(C)/7252/2017	GUNIN BORAH and 2 ORS Versus THE STATE OF ASSAM	MR.S SAIKIA MR.N J GOGOI MR.P SAIKIA	SC, FINANCE MR. S M T CHISTIE (SC, ELEMENTARY EDUCATION)
16	WP(C)/7486/2017	LINA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.S DAS	SC, EDUCATION
17	WP(C)/5810/2020	IJJATUN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR. T DOLEY	SC, ELEM. EDU GA, ASSAM SC, AG MR. R K TALUKDAR (R-6)
18	WP(C)/4024/2021 FIXED	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.	MR. P N SARMA	MRS A BUJARBARUAH
19	WP(C)/7135/2021 FIXED	MOUCHAM ALAM MOUSTAFA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
20	WP(C)/999/2022 FIXED	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
21	WP(C)/3660/2022 B/O	JAMAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU MR. S A HUSSAIN (R7, R8) MR D J HALOI (R7, R8)
22	WP(C)/4467/2023 FIXED	NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, ELEM. EDU MR. K MIRA (R-4,5)
23	WP(C)/7383/2023	JYOTISMITA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P K MAZUMDAR	MR. T C CHUTIA, SC,AHSEC SC, SEC. EDU.

24	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
25	WP(C)/253/2024	SMTI KANIKA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. S D ROY	MR N SARMA (R- 5) K. KALITA (R- 5) SC, SEC. EDU.
26	WP(C)/3550/2024	SHAMS UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
27	WP(C)/3856/2024 B/O	MAHESH CH. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, AG SC, SEC. EDU. SC, FINANCE
28	WP(C)/4504/2024	NAZMA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 8 ORS	MR M A BARBHUIYA MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. K K NANDI (R-6,7) SC, AG MR. N H BARBHUIYA (R-9) MS S DEY(R-6,7) MS. S. DEY(R-9)
29	WP(C)/5603/2024 B/O	PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, COTTON UNIVERSITY MR. P D NAIR (R-3,4)
30	WP(C)/5781/2024 FIXED	FAYZAL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM MR. A ALI (R6-R8) MR. Y ALI (R6-R8)
31	WP(C)/6741/2024 FIXED	BILAYET HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, SEC. EDU. SC, FINANCE
32	WP(C)/1005/2025 FIXED	DR. JAHER ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU

ORDERS

33	Cont.Cas(C)/592/2023	PURNIMA DEKA Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
34	WP(C)/4210/2024	DR. RAJDEEP DUTTA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, AAU SC, G U
	WITH I.A.(Civil)/429/2025 FIXED in WP(C)/4210/2024	THE REGISTRAR, Versus DR RAJDEEP DUTTA	MR. P N GOSWAMI	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM SC, G U
35	WITH WP(C)/4251/2024	DR. SARAHNA TAUFIQ Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MS. S PARVEEN MR H K DAS MS D MAHANTA MR N K SARMA	SC, AAU

WITH
[I.A.\(Civil\)/568/2025](#)
in WP(C)/4251/2024

THE REGISTRAR
Versus
DR SARHANA TAUFIQ
ABDUL JALIL MAZUMDER
Versus
THE STATE OF ASSAM AND 6 ORS

MR. P N GOSWAMI

MS. S B CHOUDHURY
MR. S K DAS

MR H K DAS
MS D MAHANTA
MR N K SARMA
SC, ELEM. EDU
SR. GA, ASSAM

36 [WP\(C\)/5629/2024](#)
B/O

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2598/2023 B/O	SAURABH SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	MR S DUTTA, (r-4) GA, ASSAM MR. U K NAIR (r-3) MS. L DAS (r-3) MR. M P SARMA (r-3) MR A CHAKRABORTY (r-3) MS D MAHANTA (r-3)
2	WP(C)/1182/2024 B/O	DR. ALPANA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
MOTION				
3	WP(C)/4377/2024 FIXED	SH. G. KUMAR Versus THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	MS. B SARMA DY.S.G.I.
4	Cont.Cas(C)/151/2025	GOBIN PEGU Versus GYANENDRA DEV TRIPATHI, IAS AND 4 ORS.	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	
5	WP(C)/1191/2025 FIXED	SRI RATUL TALUKDAR Versus THE UNION OF INDIA AND ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MRS S BARUAH (C.G.C) DY.S.G.I.
6	WITH WP(C)/1177/2025	SRA DHRUBAJIT TALUKDAR Versus THE UNION OF INDIA AND ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY(C.G.C) DY.S.G.I.
7	WITH WP(C)/1179/2025	SRI RANJIT CHAUHAN Versus THE UNION OF INDIA AND ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY(C.G.C) DY.S.G.I.
8	WITH WP(C)/1197/2025	SRI MRINMOY DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY(C.G.C) DY.S.G.I.
9	WITH WP(C)/1211/2025	CHARJUL AMIN Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA MR D S DEKA	GA, ASSAM MRS S BARUAH (C.G.C) DY.S.G.I.

10	WP(C)/1226/2025 FIXED	ZIAUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	GA, ASSAM MR. R. R. GOGOI, SC, FOREST SC, FOREST
	WITH			
11	WP(C)/1225/2025	SAHABAZ SULTAN Versus THE STATE OF ASSAM AND ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	GA, ASSAM MR. R.R. GOGOI, SC, FOREST
12	WP(C)/1260/2025 FIXED	EMPLOYEE NO 5328 DR MUNINDRA SALOI Versus THE UNION OF INDIA	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	DY.S.G.I.
13	WP(C)/1488/2025	CHANDAN SAHU Versus THE UNION OF INDIA AND 8 ORS	MR M AHMED A. K. KANU S W HUSSAIN	DY.S.G.I.
14	WP(C)/1492/2025	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/1494/2025	ELIZA SULTANA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	GA, ASSAM
16	WP(C)/1503/2025	JYOTILAL RABIDAS Versus THE UNION OF INDIA AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	DY.S.G.I.
17	WP(C)/1510/2025	SRI DIPSHIKHA DAS Versus THE STATE OF ASSAM	MR. G C BORAH	GA, ASSAM SC, REVENUE
18	WP(C)/1511/2025 B/O	FORIDA BEGUM Versus THE STATE OF ASSAM AND 9 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, SEBA
19	WP(C)/1519/2025	BIPUL CHANDRA DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR ABU NASER UDDIN AHMED	SC. WATER RESOURCE DEPTT.
20	WP(C)/1522/2025	HIRAN CH. SAIKIA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	DY.S.G.I.
21	WP(C)/1530/2025	MISS SHIVANGI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	SC, EXCISE DEPTT.
22	WP(C)/1535/2025	HRISHIKESH KUMAR Versus THE UNION OF INDIA	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
23	WP(C)/1540/2025	MRIDUL RAY Versus THE UNION OF INDIA	MR. R SARMA MR. J K ROY	DY.S.G.I.
		ADMISSION		
24	WP(C)/7675/2017	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
25	WP(C)/160/2018	ALTA HUSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	GA, ASSAM
26	WP(C)/190/2018	M/S. SUBHALAKHI BONDED WAREHOUSE PVT. LTD. Versus THE STATE OF ASSAM	MR. N J KHATANIAR	SC, EXCISE DEPTT.

27	WITH WP(C)/7593/2017	M/S. HOTEL BALLERINA PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.K N CHOUDHURY MR.N J KHATANIAR MR.R M DEKA	SC, EXCISE DEPTT.
28	WP(C)/284/2018	M/S. LLOYDS PHARMACEUTICALS and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR. D GOGOI MR. S BORTHAKUR MR. U K DEKA	MR. S CHAMARIA (r-4,5) MR. M MAHANTA (SC, AIIDC) MS. A DEVI (SC, AIIDC) MR A N SARMAH (r-4,5) MR M M ZAMAN (r-4,5)
29	WP(C)/3503/2018	DIJEN DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. P J SAIKIA MR. A K GUPTA	SC, AFDC MR. S B SARMA
30	WITH WP(C)/3594/2018	DIJEN DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. P J SAIKIA MR. A K GUPTA	SC, AFDC MR. S B SARMA
31	WP(C)/3958/2018	N.S. TIMBER DEPOT Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	MR. D GOGOI GA, ASSAM SC, FOREST
32	WP(C)/4903/2021 B/O	DEEP PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC MR R M DAS, SC SOCIAL JUSTICE & EMPOWERMENT DEPTT. MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
33	WP(C)/2160/2022	UNNI KRISHNAN E Versus THE UNION OF INDIA AND 2 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	MR. S K MEDHI ASSTT.S.G.I.
34	WP(C)/5079/2022	BINOD CH. DEORI Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. S UPADHAY MR. M SHARMA	SC, FOREST
35	WP(C)/5697/2022	LABANYA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
36	WP(C)/6388/2022	THE ASSAM CHAH KARMACHARI SANGHA Versus THE GOVERNMENT OF ASSAM AND ANR	MS. A BHATTACHARYYA MR. P KALITA	SC, INDUSTRIES AND COMMERCE
37	WP(C)/2193/2023 FIXED	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND ANR	MR. G K GUPTA	SC, F C I
38	WP(C)/7591/2023	ANUP KATAKI Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR H K NATH MR. J PAULO	GA, ASSAM
39	WP(C)/997/2024 B/O	DWIJEN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR P K DAS MR D S DEKA MR A RAZZAK	GA, ASSAM
40	WP(C)/1528/2024 FIXED	MOHAN ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
41	WITH WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1,2,3,5) MR P NAYAK,SC, FINANCE

42	WP(C)/1648/2024	BINA PANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
43	WP(C)/2411/2024	REHAN BASFORE AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
44	WP(C)/5126/2024 B/O	BIMALA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	SC, P AND R.D.
45	WP(C)/6780/2024 FIXED	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR SC, REVENUE	GA, ASSAM MR. J HANDIQUE SC, REVENUE
46	WP(C)/6903/2024 FIXED	KRISHNA BORA Versus THE UNION OF INDIA AND 5 ORS.	A K GOGOI MR. L N DIHINGIA	MS. B SARMA (C.G.C) DY.S.G.I.
47	WP(C)/436/2025	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA	SC, FOREST
48	WP(C)/968/2025 FIXED	BANI BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MS. G BORAH	GA, ASSAM SC, AG
49	WP(C)/1084/2025 FIXED	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
ORDERS				
50	Cont.Cas(C)/198/2016	MD. HARISHUZ ZAMAL Versus SANJIB SAIKIA AND ANR.	MS.A BHATTACHARJEE MR.P KALITA	MR.T DAS MS.L BHUYAN
51	Cont.Cas(C)/330/2016	GAJIUR RAHMAN Versus RAJIV MEHRISI and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR. S C KEYAL MS. P BARUAH MS G SARMAH
52	Cont.Cas(C)/301/2019	DEBENDRAN CHANDRA MANDAL Versus ANJAN KUMAR SARMA AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR. P MAJUMDAR
53	Cont.Cas(C)/328/2019	DHANMONI KALITA AND 81 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR A CHALIHA
54	Cont.Cas(C)/710/2019	KULENDRA CHANDRA ROY Versus MUGDHAYOTI DEB MAHANTA	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. S R BORUAH
55	Cont.Cas(C)/166/2021	RAMESH CH DEKA Versus DEVAJYOTI HAZARIKA AND ANR.	MR G Z AHMED MR S RAHMAN	MR. D SAIKIA (r-2) MR. S BORA (r-2)
56	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
57	Cont.Cas(C)/762/2023	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
58	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST

59	Cont.Cas(C)/348/2024	GAJEN DAS AND 6 ORS Versus SANTILAL JAIN AND 2 ORS.	MR S CHAKRABORTY	MR. D DAS SR. ADV(R-1,2,3) MR K TALUKDAR(R-1,2,3) MR. I DAS(R-1,2,3)
60	Cont.Cas(C)/637/2024 B/O	ON THE DEATH OF PRADIP KUMAR GHOSH, HIS LEGAL HEIR SMT. NANDITA GHOSH Versus P. ASHOK BABU, IAS AND 2 ORS.	MR S SARMAH	MR. B GOGOI (R-2) MR P NAYAK(R-2) MR D DEKA (R1) MR A CHALIHA(R-2)
61	WP(C)/746/2025 FIXED	SMTI.CHINU PHUKAN Versus THE UNION OF INDIA AND 5 ORS.	MR. D NATH MS. N BARMAN	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./88/2025	BABLU BAKTI @ BORJU Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/242/2025 in Crl.A./88/2025	BABUL BAKTI @ BORJU Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
2	Crl.A./89/2025	SUKUR ALI Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
	WITH I.A.(Crl.)/246/2025 in Crl.A./89/2025	SUKUR ALI Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
3	Crl.A./93/2025	DIPU SARKAR @ DIPANKAR Versus THE STATE OF ASSAM AND ANR	MR. M SAIKIA MR. B K GOGOI MR. B BISHAYA	PP, ASSAM
	WITH I.A.(Crl.)/254/2025 in Crl.A./93/2025	DIPU SARKAR @ DIPANKAR Versus THE STATE OF ASSAM AND ANR	MR. M SAIKIA MR. B K GOGOI MR. B BISHAYA	PP, ASSAM
ORDERS				
4	W.P.(Crl.)/19/2023	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
5	Mat.App./52/2023 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. A D GOSWAMI MR S KHOUND	
	WITH I.A.(Civil)/3735/2023 in Mat.App./52/2023	XXXXXXX Versus XXXXXXX	MR. A D GOSWAMI MR S KHOUND	

6	Crl.A./85/2024	SULAIMAN ALI @ MUFTI SULEIMAN ALI Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR. A M BORA MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM SC, NIA
7	Crl.A./158/2024 WITH LCR 3 FILES.	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. T DEURI MR. R CHETRI MR N MILI MR. A R HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/469/2024 in Crl.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
8	Crl.A./250/2024 WITH LCR 7 FILES.	MD. NUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM V KHAKHALARY	PP, ASSAM
9	I.A.(Crl.)/897/2024 WITH LCR 5 FILES. P.B-2. in Crl.A./229/2023	MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI	PP, ASSAM
	WITH Crl.A./229/2023	MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI MR. S DAS	PP, ASSAM
10	I.A.(Crl.)/987/2024 in Crl.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH Crl.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR S BORTHAKUR MR. D SARMAH MR. D GOGOI S. J. SAHARIAH B. D. KAKATI MR. A R HAZARIKA SADDAM HUSSAIN	MS. D GHOSH (R-2) MR. M AHMED (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM
11	I.A.(Crl.)/211/2025 WITH LCR 4 FILES, OFFICE NOTE in Crl.A./333/2023	NABIBAR DEWAN, Versus THE STATE OF ASSAM AND ANR	J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
	WITH Crl.A./333/2023	NABIBAR DEWAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. N J DUTTA (R-2) MR N AHMED (r-2) MR. M M ZAMAN (r-2) MR A BASUMATARY (R-2) D HUSSAIN (R-2) PP, ASSAM
HEARING				
12	CRL.A(j)/16/2021 WITH LCR 5 FILES. P.B-2.	NAKUL CHANGMAI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
13	Mat.App./26/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	MS. S MAHANTA MR. M MAHANTA MR. U K BARMA
14	CRL.A(j)/38/2022 7 Y O M 15 D :WITH LCR 5 FILES. P.B-2.	RANJIT ORANG Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
15	CRL.A(j)/39/2022 4 Y O M 28 D :WITH LCR 7 FILES. P.B-2.	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8651/2018 FIXED	SYED NAKIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
2	WP(C)/859/2019 FIXED	NANDESWAR HASNU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR. J N NEOG	SC, PNRD MR. M NATH
3	WP(C)/1602/2019 FIXED	SANDEEP KUMAR Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS J SARMAH ASSTT.S.G.I.
4	WP(C)/1770/2019 FIXED	DULAL TIOR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID	GA, ASSAM SC, REVENUE SC, FINANCE
5	WITH WP(C)/2189/2019	TAPASH KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MR. T H HAZARIKA MR. M CHETIA MR. K ISLAM	SC, REVENUE SC, FINANCE
6	WP(C)/5000/2019 FIXED	K. SAMUVEL Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
7	WP(C)/5548/2021	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
ORDERS				
8	Review.Pet./4/2024 IN WP(C)/2486/2020 (D/O), FIXED	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	
9	Review.Pet./89/2024 IN WP(C)/1018/2020, WP(C)/1349/2020 (BOTH D/O), FIXED	THE STATE OF ASSAM AND ANR Versus NAYAN JYOTI SARMA AND 14 ORS	MR. R MAZUMDAR	
10	WITH Review.Pet./60/2024	THE STATE OF ASSAM AND ANR Versus SHAHAB UDDIN AHMED	MR. R MAZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3691/2021 WITH WP(C)/1688/2020 (D/O)	INTAZ ALI SHEIKH AND 67 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
2	WP(C)/5800/2021	ABDUL HAMID KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR S H SIKDAR	GA, ASSAM
3	WP(C)/5880/2021	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR M RANA S I AKAND	GA, ASSAM
4	WP(C)/6345/2021 WITH CIVIL RULE/482/1973 (D/O), CIVIL RULE/2393/1995 (D/O)	TAIMUR HUSSAIN @ TOIYUMUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MD. A H LASKAR MR. H A TALUKDAR MD. I HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
5	WP(C)/6943/2021	JAI RAJ BIKRAM SINGH Versus STATE OF ASSAM AND 4 ORS.	MR. S CHAMARIA MR. M ALI	SC, GMC
6	WP(C)/7211/2021	GHOSHITO YEPHTO AND 34 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR S BORGHAIN MS. B DEVI MR P K BASU MR N M DEKA	GA, ASSAM SC, K A A C
	WITH I.A.(Civil)/391/2022 in WP(C)/7211/2021	GHOSHITO YEPHTO AND 34 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR S BORGHAIN MR P K BASU MR N M DEKA	GA, ASSAM SC, K A A C
7	WITH Cont.Cas(C)/85/2022	GHOSHITO YEPHTO AND 6 ORS Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. N SARKAR S BORGHAIN MS. B DEVI MR P K BASU MR BAPLU CHAKMA	
8	WP(C)/22/2025	JAHINUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
9	WP(C)/1183/2025	SIRAJ UDDIN BARBHUYAN AND ANR Versus THE UNION OF INDIA AND 7ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC

10	WP(C)/1268/2025 FIXED	AFUJA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS S S ZIA	GA, ASSAM
11	WP(C)/1287/2025 FIXED	ZAKIR UDDIN CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA M. HOSSAIN	DY.S.G.I.
12	WP(C)/1319/2025 FIXED	NITISH DAS Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR. B GOGOI, SC, FINANCE AND TAXATION SC, FINANCE
13	WP(C)/1466/2025 FIXED	PRADIP KUMAR DUTTA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
14	WP(C)/1483/2025	SMTI SOMA BANERJEE Versus THE STATE OF ASSAM AND 3 ORS	MR SAURADEEP DEY	SC, FINANCE
15	WP(C)/1493/2025	AMIT KUMAR DEB AND 8 OTHERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	GA, ASSAM SC, REVENUE
16	WP(C)/1500/2025	PRADIP KUMAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
17	WP(C)/1502/2025	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
18	WP(C)/1505/2025	DARANGGIRI ANCHALIC UNNAYAN SAMMIITTEE Versus THE UNION OF INDIA AND ORS	J SHARMA MR G KAKOTI MR. P THAKURIA S MEDHI ABHIJIT PATOR	GA, ASSAM DY.S.G.I. SC. REVENUE
19	WP(C)/1507/2025	BABY SULTANA Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
20	WP(C)/1508/2025	SRI KAILASH SARMA Versus THE STATE OF ASSAM	MR U DAS MR. S SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WP(C)/1514/2025 CAVT. NO.02172/025, WITH CAVT./217/2025	WAIZUL HOQUE CHOUDHURY AND 11 ORS Versus THE STATE OF ASSAM AND ORS	MR. S HAZARIKA A BHUYAN	SC. CO. OP.
22	WP(C)/1520/2025	NEELOTPAL DEKA Versus THE STATE OF ASSAM	MS P CHAKRABORTY MISS. R. DAS MS. M BEGUM	GA, ASSAM SC, SBI
23	WP(C)/1525/2025	FAIZUL HOQUE KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	SC, P AND R.D. GA, ASSAM
24	WP(C)/1526/2025	TROILUKYA GOHAIN BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, REVENUE
25	WP(C)/1527/2025	MADHU PRASAD SHARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
26	WP(C)/1528/2025 B/O	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SARAF MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
27	WP(C)/1529/2025 CAVT. NO.025920/25,N WITH CAVT./259/2025	SRI HIRALAL GUPTA Versus THE ASSAM BOARD OF REVENUE	MR Z MUKIT MR. A SATTAR MR. S SAHU MS A ROY	GA, ASSAM SC, REVENUE
28	WP(C)/1531/2025 B/O	M/S R. K. CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
29	WP(C)/1532/2025	DIPALI SARMA BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA	GA, ASSAM SC, REVENUE

30	WP(C)/1533/2025	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
31	WP(C)/1536/2025	RUBUL KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR SAURADEEP DEY	SC, FINANCE
ADMISSION				
32	WP(C)/4423/2022 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY	MR G N SAHEWALLA (R-2,3) MS N K DEVI (R-2,3) MR. N ANIX SINGH (R-2,3) MR H GUPTA ASSTT.S.G.I. SC, I R C T C
WITH				
I.A.(Civil)/2078/2022 in WP(C)/4423/2022				
		THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE) AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
33	WP(C)/6976/2022	ABDUL SALAM AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
34	WP(C)/6982/2022	BARUN KUMAR DAM Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	MRS. R DEVI DY.S.G.I. SC, BTC SC, PWD
35	WP(C)/8159/2022	M/S SREE JAGADAMBA TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, REVENUE
36	WP(C)/4107/2023 B/O	SHIW NATH SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MS. M BARMAN MR N ANIX SINGH (R-5) MR. S S ROY MR M SAHEWALLA MR M SAHEWALLA MR H K SARMA (R-5)
37	WP(C)/5817/2023 FIXED	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
WITH				
38	WP(C)/5820/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	SC, REVENUE
39	WP(C)/2692/2024 FIXED	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
40	WP(C)/4946/2024 B/O	TAMANNA FERDUSI MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
41	WP(C)/6556/2024 FIXED	MAHIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
42	WP(C)/6644/2024 FIXED	CHANDAN MOY NATH AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE

WITH			
43	WP(C)/442/2025 FIXED	MRIDUL KUMAR NATH AND 14 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. B U LASKAR GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC
44	WP(C)/7061/2024 FIXED	ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN SC, P AND R.D. GA, ASSAM
45	WP(C)/556/2025 FIXED	MADAN THAPA AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
46	WP(C)/586/2025 FIXED	OSIM UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. A KALAM SC, P AND R.D. GA, ASSAM SC, ASEC
47	WP(C)/648/2025 FIXED	RAFIKUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR D KALITA MR. M HUSSAIN MS R KOUR GA, ASSAM MR M CHOUDHURY(R-6) MR. P AHMED (R-6) SC, PWD
48	WP(C)/652/2025 FIXED	PARVEZ ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED GA, ASSAM SC, FOREST
49	WP(C)/880/2025 FIXED	PADUMI BHUIYAN Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND GA, ASSAM SC, REVENUE SC, FINANCE
50	WP(C)/1231/2025 FIXED	SRI PATUL LAL YADAV Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH GA, ASSAM SC, REVENUE SC, PWD

ORDERS

51	WP(C)/3438/2022 FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA MR. J KALITA (R-6) MR SOHAING(R-6) SC, NHIDC
52	WP(C)/862/2025 FIXED	RAMEN BORTHAKUR Versus THE STAE OF ASSAM AND 7 ORS.	MR. D K BAGCHI GA, ASSAM SC, REVENUE
53	WP(C)/864/2025 FIXED	ABDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL GA, ASSAM DY.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025

11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/20/2019	REKHA RABHA AND 97 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D S DEKA
2	Cont.Cas(C)/288/2019	PRADIP KUMAR DAS Versus JULIE SONOWAL AND 5 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR. A PHUKAN
3	Cont.Cas(C)/531/2019	NUR JAKIR HUSSAIN Versus LOREN ENGTI	MR. R ALI MR M SHELM MR. H A AHMED	
4	Cont.Cas(C)/642/2019	HIRA KONWAR AND ANR. Versus MOHANLAL SUREKA AND 2 ORS.	MR D K MEDHI	MR. P K GOGOI (r-2) MR. A BURAGOHAIN (r-2) MR. D NATH SR GA,ASSAM
5	Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA AND 2 ORS. Versus ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
6	Cont.Cas(C)/249/2023 FIXED	MANJU CHANDA Versus SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. R BORPUJARI(R-2) MS. N BORDOLOI(R-2) MS. N BORDOLOI(R-2)
7	Cont.Cas(C)/790/2023	FUZAIL AHMED CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
8	WITH Cont.Cas(C)/791/2023	FAKAR UDDIN MAZUMDER Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
9	WITH Cont.Cas(C)/792/2023	DEBASISH CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA

10	Cont.Cas(C)/251/2024 FIXED	MONUWARA BEGUM Versus PREETOM SAIKIA IAS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	MR. S BORA (R-3) MR. P P DUTTA(R-3) MS P SARMA(R-3) MS. P P DAS(R-3)
11	WP(C)/3726/2024	MONI SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. K K PARASAR (R-1 to 5) DY.S.G.I.
12	MC/1/2025 IN WP(C) 160/2019 (D/O) in WP(C)/160/2019	RAJESH KUMAR ROY @ RAJESH ROY Versus THE UNION OF INDIA AND 4 ORS	MR. P J PHUKAN	DY.S.G.I.
13	I.A.(Civil)/738/2025 in WP(C)/5998/2024	AMAL JYOTI DEBNATH Versus THE STATE OF ASSAM AND ORS	MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG SC, AG SC, AGRI. DEPARTMENT SC, FINANCE SC, AAU
	WITH WP(C)/5998/2024	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
14	WP(C)/364/2022	CHANDAN BASFOR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. Y S MANNAN MR M GARODIA MS N DEKARAJA	GA, ASSAM MR. S BORA, SC, GMC
15	WP(C)/397/2022	SMTI. SUPRIYA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM MR. T C CHUTIA, ADDL. SR. GA, ASSAM (R-1,2) SC, AG MR R M DAS, SC, DIMA HASAO COUNCIL (R-3,4) MR. R K TALUKDAR (R-5)
16	WP(C)/469/2022	FARNAZ NOURIN ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM MR. S K TALUKDAR, SC, CO-OPERATION DEPTT., ASSAM (R-1 TO 5) MR D K BORDOLOI (R-6) MR. N G KUNDU (R-6)
17	WP(C)/1148/2022	SUBHASH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, APDCL
18	WP(C)/2547/2022	SANJOY KALITA Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA	SC, BTC SC, HEALTH
19	WP(C)/5743/2022 FIXED	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
20	WP(C)/6891/2022	NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, PWD
21	WP(C)/7964/2022	DILIP BHUYAN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS. D BRAHMA	GA, ASSAM SC, APDCL
22	WP(C)/7980/2022	PRATIVA DAS Versus THE UNION OF INDIA AND 2 ORS	MR. J LASKAR MR R DAS	DY.S.G.I.
23	WP(C)/8441/2022	DR. BISWAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA MR S NATH	SC, AG MR. S K MEDHI (R-4) SC, HEALTH
24	WP(C)/1341/2023	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. T CHUTIA	GA, ASSAM SC, P H E

25	WP(C)/1652/2023 FIXED	NRIPEN BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. P BORAH MRS K M SAIKIA	MR. C S HAZARIKA (R-1, R-2, R-4, R-6 & R-8) GA, ASSAM MR P NAYAK (R-3 & R-5) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
26	WP(C)/3073/2023	YASHODA DEVI Versus THE STATE OF ASSAM AND 5 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AG MRS. S. BARUAH, (R-1, 3 & 4) SC, FINANCE
27	WP(C)/3583/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR	MR. B CHAKRAVARTY DY.S.G.I.
28	WP(C)/3633/2023	KHAGENDRA CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, PWD ROAD SC, FINANCE
29	WP(C)/4424/2023	KAMINI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, AG MR P NAYAK SC, IRRIGATION SC, FINANCE DEPTT. SC, HEALTH
30	WP(C)/4719/2023	ABU HURIRA MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. S B LASKAR MR. T A CHOUDHURY MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
31	WP(C)/6605/2023	NO.G/5015239P RIFLEMAN/GD DEEPAK RAJ TILENGA Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
32	WP(C)/6915/2023	JATINDRA NATH DAS Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR H GUPTA DY.S.G.I.
33	WP(C)/2102/2024	EX JC 361960 N NAIB SUBEDAR/CLERK SANJAY KUMAR DASH AND 2 ORS Versus UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
34	WP(C)/4582/2024	K NARAYANAN Versus THE UNION OF INDIA AND ANR	MR D BANERJEE MS M BOSE	DY.S.G.I.
35	WP(C)/5559/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. N K KALITA MR. T U LASKAR MS. U BARUAH MR D DEKA	GA, ASSAM SC, REVENUE
36	WP(C)/6074/2024	BIKASH CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	GA, ASSAM
37	WP(C)/6234/2024	RAJIB DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
38	WP(C)/6886/2024 B/O	PUTULI BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR S P DAS MS C BORA MS. S BAISHYA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
39	WP(C)/2778/2021 PART-HEARD, FIXED	MUKTA LAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
40	WP(C)/3065/2022 PART-HEARD	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.

41	WITH WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
42	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
43	WITH WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
44	WITH WP(C)/4376/2022	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
45	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
46	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
47	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
48	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
49	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
50	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
51	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
52	WITH WP(C)/1136/2024	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
53	WITH WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.

54	WP(C)/8281/2019	FORCE NO. 993610389 CONSTABLE/GENERAL DUTY SWAPAN KUNDU Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S J SARMAH MR. U SARMA	MR H GUPTA (C.G.C) MR H GUPTA (C.G.C) ASSTT.S.G.I.
55	I.A.(Civil)/534/2022 in WP(C)/3279/2021	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
	WITH WP(C)/3279/2021	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
56	WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
57	WITH WP(C)/2150/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
58	WP(C)/952/2022	SATYA NATH NARAH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	GA, ASSAM MR. B CHETRI (r-2) M KATAKY MR K KASHYAB (r-2)
59	WP(C)/1123/2022	ABHIMANYU MISHRA Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (R-1 to 4) ASSTT.S.G.I.
60	WP(C)/3139/2022	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
61	WP(C)/4499/2023	NO. JC-65919 NB/SUB PRAMODE SARKAR Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. R K D CHOUDHURY DY.S.G.I.
62	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
63	WP(C)/1147/2024	RAJESWAR SARMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P ROY JYOTISH DAS MS. V RAI	GA, ASSAM SC, AG SC, FINANCE
64	WP(C)/3441/2024 FIXED	MANJUSRI NAYAK Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. A NAYAK	GA, ASSAM SC, WPT AND BC
65	WP(C)/280/2025	PARTHA SARATHI SHILL Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR	MRS S BARUAH (C.G.C) MR. D DEKA DY.S.G.I.
HEARING				
66	WP(C)/3063/2017 FIXED	MANGRA ORANG Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.P BISWAS	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./789/2025	ANOWAR HUSSAIN @ ANOWAR ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
TOP OF THE LIST				
2	WP(C)/6445/2017 PART-HEARD, FIXED	DR. BHASKARJYOTI SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR. M K CHOUDHURY MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR. M SARMA MR.S G BHATTACHARJEE MS. P BORGHAIN	MR. K N CHOUDHURY (R-3) MR A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)
	WITH I.A.(Civil)/2368/2018 in WP(C)/6445/2017	ANUNDORAM BOROAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS Versus DR. BHASKARJYOTI SARMA AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. S K MEDHI MR. A DAS SC, EDU
MOTION				
3	CRP(IO)/91/2025 FIXED	AZAD ALI Versus ABDUL KADIR	MS. S NATH MR. D MAZUMDAR	
4	CRP(IO)/94/2025	RINTU BARMAN Versus SMTI KARABI PATHAK	MR D K BORDOLOI	
5	CRP(IO)/95/2025	ON THE DEATH OF AYAJUL ALI MAZUMDER @ BADSA MIYA @ AZIR UDDIN MAZUMDER, HIS LEAGAL HEIRS Versus ON THE DEATH OF ABDUL NUR MAZUMDER, HIS LEGAL HEIRS AND ANR	MR. L R MAZUMDER MR. A ISLAM	
ADMISSION				
6	WP(C)/994/2020 PART-HEARD, FIXED	MOKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

7	WITH WP(C)/3967/2024	RANJIT DAS AND 65 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
8	WP(C)/1658/2022 PART-HEARD, FIXED	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
9	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
10	WP(C)/3875/2024 PART-HEARD	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
11	CRP(IO)/126/2021	MAHBUB AHMED @ MOULANA MEHBUB AHMED Versus SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
12	CRP/45/2023	M/S HIMANGSHU PAUL AND ASSOCIATES PVT LTD Versus THE UNION OF INDIA AND ANR (A)	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	C.G.C. MRS. R DEVI
13	CRP/128/2023	M/S MAYFAIR DEVELOPERS AND BUILDER AND ANR. Versus UDDHAB DAS	MR. O P BHATI MR. P SARMA S. K. GUPTA	
14	RFA/11/2025	KHAGEN GOGOI AND 5 ORS Versus DEBOJIT GOGOI AND 5 ORS	MR. K BORUAH MR. B HALDAR MS S. BASAK	GA, ASSAM SC, REVENUE
FOR HEARING U/O XLI RULE II C.P.C.				
15	RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
16	RSA/1/2025	DWIPEN CHOUDHURY AND 3 ORS Versus SURESH RAJBONGSHI AND 3 ORS	MR. SHEELADITYA	
ORDERS				
17	MC/3592/2010 WITH LCR in CRP/359/2007	SRI DINESH PRASAD DUBEY and 2 ORS Versus ON THE DEATH OF SRI DINDAYAL AGARWAL, SMTI BHAGAWATI DEVI AGARWALLA and 7 ORS	MR.P K KALITA G B DAS N DAS C K S BARUAH J P SARMA	MR.J SHARMA MR.G KAKATI
	WITH CRP/359/2007	SRI DINESH PRASAD DUBEY and ORS Versus SRI DINDAYAL AGARWAL	MR.G B DAS MR.N DAS MS.R K SAINI MRS.M D CHOUDHURY	
	WITH I.A.(Civil)/1383/2023 in CRP/359/2007	SRI DINESH PRASAD DUBEY and ORS Versus ON THE DEATH OF DINDAYAL AGARWAL HIS LEGAL HEIRS BHAGAWATI DEVI AGARWAL AND ORS.	MRS. M D CHOUDHURY	
18	MC/3268/2014 in CRP/341/2014	JATINDRA BHUYAN Versus KISHORE HAZARIKA	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	

	WITH CRP/341/2014	JATINDRA BHUYAN Versus KISHORE HAZARIKA	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.A GANGULY MR.S K SINGH
19	I.A.(Civil)/585/2020 in RSA/8/2018 (D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
	WITH I.A.(Civil)/591/2020	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM
20	I.A.(Civil)/2184/2021 in RSA/10830/2021	ALI HUSSAIN Versus ON THE DEATH OF MD. MOBARAK HOQUE HIS LEGAL HEIRS	MR. A HUSSAIN MR. A MOBARAQUE	MR. A A R KARIM
	WITH RSA/10830/2021 (Filing Number)	ALI HUSSAIN Versus MOBARAK HOQUE B	MR. A MOBARAQUE	
21	I.A.(Civil)/2354/2021 in CRP/102/2006 (D/O) in Review.Pet./4747/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
	WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS		
	WITH I.A.(Civil)/2449/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH I.A.(Civil)/2355/2021	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
	WITH I.A.(Civil)/2356/2021	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
22	I.A.(Civil)/136/2023 WITH LCR in RFA/4/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus JAYANTA PRASAD SARMA	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	
	WITH RFA/4/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus JAYANTA PRASAD SARMA AND ANR	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	M KATAKY (r-1) MR. R PHUKAN (r-1)
23	I.A.(Civil)/1329/2023 WITH LCR in RFA/133/2019	ON THE DEATH OF BHUPEN DAS Versus THE CHIEF SECRETARY, GOVT. OF ASSAM AND 4 ORS	MR G KAKOTI MR. P THAKURIA	GA, ASSAM SC, IRRIGATION

	WITH RFA/133/2019	SRI BHUPEN DAS AND ANR Versus THE CHIEF SECRETARY, GOVT. OF ASSAM AND 4 ORS	MR G KAKOTI MR B SARMA	GA, ASSAM
24	I.A.(Civil)/1833/2023 in RSA/11723/2019	ASAB UDDIN AND 6 ORS Versus SUNAB ALI	MR. A R TALUKDAR	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM
	WITH RSA/11723/2019 (Filing Number)	ASAB UDDIN AND 6 ORS Versus SUNAB ALI		
	WITH I.A.(Civil)/7637/2023 (Filing Number)	ASAB UDDIN AND 6 ORS Versus SUNAB ALI	MR. A R TALUKDAR	
25	I.A.(Civil)/2850/2023 in RSA/10474/2023	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS 1.1 SARASWATI DEVI AND ORS.	MR. S P ROY (PETITIONER IN PERSON) JYOTISH DAS MS P DEY MS. P AGARWALA	MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9)
	WITH RSA/10474/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
	WITH I.A.(Civil)/10475/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
26	I.A.(Civil)/3422/2023 in RFA/59/2015 (D/O) in RFA/59/2015	ON THE DEATH OF SUBODH CHOUDHURY Versus SRI NRIPEN DEKA,	MR D MAZUMDER (P-1.2 TO 1.5) MR. SHEELADITYA MR. S SAHU (P-1.2 TO 1.5) MS D DEVI (P-1.2 TO 1.5) MS. S NATH (P-1.2 TO 1.5)	MR. H K DEKA
27	I.A.(Civil)/1630/2024 in CRP/5311/2024	M/S HORIZON MARKETING AND ANR Versus M/S BRIGHT CONSTRUCTION CORPORATION AND 3 ORS	MR. S P ROY JYOTISH DAS MS. V RAI	MR. N ALAM (R-1 to 4) S A BAKHTIAR (R-1 to 4)
	WITH CRP/5311/2024 (Filing Number)	M/S HORIZON MARKETING AND ANR Versus M/S BRIGHT CONSTRUCTION CORPORATION AND 3 ORS (A)	MR. S P ROY	
28	I.A.(Civil)/1764/2024 WITH LCR in CRP/32/2018	ON THE DEATH OF CHAMPALAL ROY Versus JHARNA RANI LODH and 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. N DHAR MR. T U LASKAR (R1 TO 5)
	WITH CRP/32/2018	CHAMPALAL ROY Versus JHARNA RANI LODH and 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. N DHAR (R1 TO 5) MR. T U LASKAR (R1 TO 5) MS. S DASGUPTA (R1 TO 5) MS. U BARUAH (R1 TO 5) MR S A BARBHUIYA (R1 TO 5)
29	I.A.(Civil)/1854/2024 WITH LCR in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY

	<p>WITH RSA/162/2010</p>	<p>MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,</p>	<p>MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A-3,4C,4D)</p>	<p>MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA</p>
	<p>WITH I.A.(Civil)/1853/2024 in RSA/162/2010</p>	<p>ABUL SK, AND ORS Versus MALEKJAN BEWA AND ORS</p>	<p>MR. D K SARMAH</p>	<p>MR. R CHOUDHURY</p>
	<p>WITH I.A.(Civil)/1855/2024 in RSA/162/2010</p>	<p>ABUL SK, Versus MALEKJAN BEWA AND ORS</p>	<p>MR. D K SARMAH</p>	
	<p>WITH I.A.(Civil)/1856/2024 in RSA/162/2010</p>	<p>ABUL SK, Versus MALEKJAN BEWA AND ORS</p>	<p>MR. D K SARMAH</p>	
	<p>WITH I.A.(Civil)/1857/2024 in RSA/162/2010</p>	<p>ABUL SK, Versus MALEKJAN BEWA AND ORS</p>	<p>MR. D K SARMAH</p>	<p>MS. R CHOUDHURY</p>
30	<p>I.A.(Civil)/2025/2024 WITH LCR in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI Versus MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOWDHURY</p>
	<p>WITH RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS Versus MD ABUL HUSSAIN and 9 ORS</p>	<p>MR.B BANERJEE MS.C MOZUMDAR MR. A U CHOUDHURY MR. S ISLAM MS.M DEB MR.J LASKAR MR.A DEY MS. A KAUSHAR MR.S K MUKTAR</p>	<p>MR.A D CHOUDHURY(R- 1-9) MR.D CHOUDHURY(R- 1-9) MR. P DUTTA(R- 1-9)</p>
	<p>WITH I.A.(Civil)/2023/2024 in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI Versus MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR D CHOUDHURY</p>
	<p>WITH I.A.(Civil)/2026/2024 in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS Versus MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOUDHURY</p>
	<p>WITH I.A.(Civil)/2027/2024 in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS Versus MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOUDHURY</p>
31	<p>I.A.(Civil)/2461/2024 in RSA/140/2017 (D/O), WITH LCR in RSA/140/2017</p>	<p>ON THE DEATH OF MISSION DAS Versus ON THE DEATH OF SUBODH KUMAR ROY</p>	<p>MR. S P CHOUDHURY MS B DEVI</p>	<p>MS. R CHOUDHURY (R-1.1,1.2,1.3) MS F N ZAMAN (R-1.1,1.2,1.3)</p>
	<p>WITH I.A.(Civil)/2460/2024</p>	<p>ON THE DEATH OF MISSION DAS Versus ON THE DEATH OF SUBODH KUMAR ROY</p>	<p>MR. S P CHOUDHURY MS B DEVI</p>	
	<p>WITH I.A.(Civil)/2462/2024</p>	<p>ON THE DEATH OF MISSION DAS Versus ON THE DEATH OF SUBODH KUMAR ROY</p>	<p>MR. S P CHOUDHURY MS B DEVI</p>	

32	I.A.(Civil)/2572/2024 in MACApp./1/2024 WITH MACApp./1/2024 WITH I.A.(Civil)/9/2024 in MACApp./1/2024	MARIYAM BEGUM @ MORIOM BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD ORIENTAL INSURANCE COMPANY LTD Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MR. A R AGARWALA MR. A R AGARWALA MR ADITYA AGARWALA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR MR. A R AGARWALA MR. N HAQUE (r-3) MR S AHMED (r-3) MR. A K AZAD (r-3) MR M HUSSAIN (r-3) MR ADITYA AGARWALA MS. R LAILA
33	I.A.(Civil)/3444/2024 WITH LCR in RSA/174/2011 WITH RSA/174/2011 WITH I.A.(Civil)/3445/2024 in RSA/174/2011 WITH I.A.(Civil)/3446/2024 in RSA/174/2011	ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA, HARI PRASAD SARMA and ANR, Versus MUKUNDA SARMA, ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA	MR. P K ROY MR. S K CHAKRABORTY MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA MR.M BURAGOHAIN MR. P K ROY MR. S K CHAKRABORTY MR. P K ROY	MR. K SARMA MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS MR. K SARMA MR. K SARMA
34	I.A.(Civil)/3721/2024 WITH LCR in RSA/6/2024 WITH RSA/6/2024 WITH I.A.(Civil)/97/2024 in RSA/6/2024	ON THE DEATH OF JAMALUDDIN HIS LEGAL HEIRS Versus MD. NUR ISLAM AND 2 ORS. MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED MD. B HUSSAIN MR A H TOUFIQ MD. B HUSSAIN MR A H TOUFIQ	MD. B HUSSAIN MR A H TOUFIQ MD. B HUSSAIN MR A H TOUFIQ
35	I.A.(Civil)/169/2025 in CRP/133/2024 WITH CRP/133/2024	ABDUL JALIL AND ORS Versus KUARIPUKHURI HIGH SCHOOL AND ORS KUARIPUKHURI HIGH SCHOOL A Versus MD. ABDUL JALIL AND 7 ORS	MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS) MR. S K ROY K RAHMAN	MR. S K ROY K RAHMAN MR. M U MAHMUD (ALL RESPONDENTS) MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS)
36	I.A.(Civil)/450/2025 WITH LCR in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	GA, ASSAM MR. B D DEKA

	WITH RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR. A BISWAS MR R KALITA	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)
	WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
	WITH I.A.(Civil)/447/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY,	MR. A BISWAS MR R KALITA MR P K BASU	GA, ASSAM MR. B D DEKA
	WITH I.A.(Civil)/448/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
	WITH I.A.(Civil)/449/2025 in RSA/3/2021	JUNIL BORO Versus ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
37	I.A.(Civil)/518/2025 WITH LCR in RSA/199/2011 WITH RSA/199/2011	SMT KRISHNA SINGHA Versus SRI PRADIP BARMAN	MS R SAHA	
		PRADIP BARMAN Versus KRISHNA SINGHA AND ORS	MS.J PAUL MR. S P SHARMA MR.S DEY MS U SHARMA MR.P SEN	MR.S S SHARMA MR.L SARMA
38	I.A.(Civil)/675/2025 FIXED in RSA/15191/2024 WITH RSA/15191/2024 (Filing Number)	ANANT KUMAR MISHRA Versus SUSIL CHANDRA BORDOLOI	MR P KATAKI MRS R BEGUM MS. A LALA	
		ANANT KUMAR MISHRA Versus SUSIL CHANDRA BORDOLOI	MR P KATAKI	
39	I.A.(Civil)/752/2025 in MACApp./1778/2025	NEW INDIA ASSURANCE CO. LTD. Versus PURNIMA BORAH @ PURNIMA BORAH KAKATI @ PURNIMA KAKATI	MR S DUTTA MS. M CHOUDHURY S K BEGUM	
	WITH MACApp./1778/2025 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus SMTI PURNIMA BORAH ALIAS PURNIMA BORAH KAKATI ALIAS PURNIMA KAKATI	MAMANI CHOUDHURY	
40	I.A.(Civil)/754/2025 in MACApp./13984/2024	NEW INDIA ASSURANCE CO. LTD. Versus LILABATI DEVI GIRI AND 6 ORS	MR. K K BHATTA	
	WITH MACApp./13984/2024 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus LILABATI DEVI GIRI AND 6 ORS	MR. K K BHATTA	
41	I.A.(Civil)/755/2025 in MACApp./13032/2024	MAJIBUR @ MOZIBUR RAHMAN Versus HASAN ALI AND ANR	MR. K BHATTACHARJEE MS T BARUAH ABBASH U AHMED	
	WITH MACApp./13032/2024 (Filing Number)	MD MAJIBUR @ MOZIBUR RAHMAN Versus MD HASEN ALI AND ANR	MR. K BHATTACHARJEE	

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/18/2025 FIXED	DILIP SAHU AND ANR Versus CHARANJEET KAUR AND 5 ORS.	MR. S SAHU MS A ROY S SHAHI	
ADMISSION				
2	CRP/99/2018	GAUTAM KRISHNA PAUL Versus SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
3	CRP(IO)/220/2018	AJIT KR ROY SARKAR Versus APURBA KR ROY AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	MR G P BHOWMIK MRS. M HORE MS M KALITA
4	CRP(IO)/421/2018	ABDUL HAMID KHANDAKAR Versus RUMI BEGUM AND ANR.	MR. N DHAR MD. B HUSSAIN MR. T U LASKAR	MR H RAHMAN MR S HOQUE S I AKAND
5	CRP/12/2023 WITH LCR	ANJALI BANERJEE AND 2 ORS. Versus BHOBESH CH. BAROOWA	MR. R HUSSAIN MRS. S ROY MR. A M DUTTA MS P SEN MR A A AHMED	
6	WITH CRP/81/2023	BHOBESH CHANDRA BAROOWA Versus ANJALI BANERJEE AND 2 ORS	MR G RAHUL MR. D M NATH	MR. R HUSSAIN MS P SEN MR A A AHMED
7	RERA APPEAL/3/2025	PRASANTA KUMAR BHATTACHARYYA Versus MS SUNDARAM CONSTRUCTIONS	MR C GOGOI	
8	FAO/13/2025	SHRI RATUL GOSWAMI Versus SHRI BANAJEET BARMAN AND ORS	MR S P DAS MR. N DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	
	WITH I.A.(Civil)/703/2025 in FAO/13/2025	SHRI RATUL GOSWAMI Versus SHRI BANAJEET BARMAN AND ORS	MR S P DAS MR. N DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	

9	FAO/14/2025	AYESHA KHATUN AND ANR Versus ABU BAKKAR SIDDIQUE	MR Z HUSSAIN MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A BHATRA MR A DEKA	
	WITH I.A.(Civil)/727/2025 in FAO/14/2025	AYESHA KHATUN Versus ABU BAKKAR SIDDIQUE	MR Z HUSSAIN MR. B D DEKA MR. M DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
10	FAO/15/2025	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITI Versus USHA DEVI DUGAR	MR. R J DAS MRS S SAIKIA	
11	CRP(IO)/20/2025 FIXED	MRS. NARENDRA KAUR Versus MRS. AMARJIT KAUR	MR. P BORAH MRS K M SAIKIA MRS. U ZEEHAM	MR Z MUKIT MR. A SATTAR
12	MACApp./39/2025	NATIONAL INSURANCE COMPANY LIMITED Versus SABITRI KALITA	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/404/2025 in MACApp./39/2025	NATIONAL INSURANCE COMPANY LIMITED Versus SMT SABITRI KALITA	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/405/2025 in MACApp./39/2025	NATIONAL INSURANCE COMPANY LIMITED Versus SABITRI KALITA	MR T KALITA MR. A KAKATI	
13	MACApp./86/2025 B/O	THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus HAMIDA SIKDAR AND 7 ORS	MR T KALITA MR. A KAKATI	MR A HUSSAIN(R-1,2,3) AMINUR RAHMAN(R-1,2,3)
	WITH I.A.(Civil)/737/2025 in MACApp./86/2025	THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus HAMIDA SIKDAR AND 7 ORS	MR T KALITA MR. A KAKATI	MR A HUSSAIN(R-1,2,3) AMINUR RAHMAN(R-1,2,3)
14	MACApp./87/2025	THE ORIENTAL INSURANCE CO LTD Versus SANDHYA RANI PATHAK AND 5 ORS A	MR. S K GOSWAMI MR. R SHARMA	MR A HAWARI(R-1 TO 4)
	WITH I.A.(Civil)/739/2025 in MACApp./87/2025	THE ORIENTAL INSURANCE CO LTD Versus SANDHYA RANI PATHAK AND 5 ORS A	MR. S K GOSWAMI MR. R SHARMA	MR A HAWARI(R-1 TO 4)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/48/2024	TISON TOKBI Versus SALMON RONGPI AND ANR	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MS R A MOSTAFI MS A DUTTA	
	WITH I.A.(Civil)/799/2024 in RSA/48/2024	TISON TOKBI Versus SALMON RONGPI AND ANR	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MS R A MOSTAFI MS A DUTTA	
16	RSA/189/2024 FIXED	BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS	MR. B D GOSWAMI MR. R SARMA MR. J M GOGOI	

WITH
[I.A.\(Civil\)/3151/2024](#)
in RSA/189/2024

BINOD CHANDRA DAS @ BINOD KR DAS
@ BINOD DAS
Versus
NIRANJAN DAS AND 6 ORS

MR. B D GOSWAMI
MR. R SARMA
MR. J M GOGOI

ORDERS

17 [RSA/237/2010](#)
WITH LCR

ON THE DEATH OF HAREKRISHNA
CHOUDHURY HIS LEGAL HEIRS KABITA
CHOUDHURY WIFE and ORS,
Versus
BIJOY KR. BAISHYA

MR.P P BARUAH
MR.R SARMA

MR.R BORAH
MR.R PHUKAN
MR.P TALUKDAR
MR.L K BORAH

WITH
[MC/1089/2013](#)
in RSA/237/2010

ON THE DEATH OF HAREKRISHNA
CHOUDHURY HIS LEGAL HEIRS KABITA
CHOUDHURY WIFE and ORS,
Versus
BIJOY KR. BAISHYA

MR.P P BARUAH
MR.R SARMA

18 [RSA/86/2011](#)
WITH LCR

LALIT CH. PEGU,
Versus
SMT. NANI PROVA SAIKIA

MS.A K CHOUDHURY
MS.D BORGHAIN
MS.M SARMAH
MS.K BARUAH
MR.Z AHMED
MR.M CHOUDHURY
MR.D CHOUDHURY
MR.T ALI
MRS.S BORA
DR.Y K PHUKAN
MS.M BHUYAN

MR. S DIHINGIA
MR. U DUTTA
MRP GOGOI

19 [CRP/198/2015](#)
FIXED

RITU BARUAH
Versus
PRABHAT MAHANTA

MR.H DAS
MR.B SHARMA
MR.D CHAKRABARTY
MR. U SAIKIA

MR.D SARMAH
MR.S K GHOSH
MS.F AHMED

20 [RSA/224/2015](#)

RAMLAL SARMAH and ANR,
Versus
MUSST. IRON NESSA and 9 ORS,

MR.A BHATTACHARJEE
MR.P K GARODIA
MS.P SARMA
MR.R DUARAH

MR. A C SARMA(R-1 TO 8)
MS.T GOSWAMI(R- 1-8)
MR G BHARADWAJ(R-1 TO
8)
MR B DEORI(R-1 TO 8)

21 [CRP/39/2016](#)

LAXMIPAT JAIN DUGGAR
Versus
ON THE DEATH OF GAURI SHANKAR
AGARWAL HIS LEGAL HEIRS NAMELY

MR.P DAS
MR.D K KOTHARI
MRR K MOUR
MR.B DEKA
MR.P JAIN
MR.R C SANCHATI
MRS SANCHETI

MS.S SARMA(R-3)
MR.A KABRA(R-3)

22 [CRP/165/2016](#)

SHRI KOMDUK LOYA and ANR.
Versus
SHRI HIKOM LOYA and 2 ORS.

MR.K JINI
MR.G KATO
MR.B PICHA
MR.T T TARA

MR.D PANGING
MR.K PERME
MR.V JAMOH
MR.D SOKI

WITH
[I.A.\(Civil\)/37/2016](#)
in CRP/165/2016

SHRI KOMDUK LOYA and ANR.
Versus
SHRI HIKOM LOYA and 2 ORS.

MR.D LOYI

MR.V JAMOH
MR.D SOKI
MR.D PANGING
MR.K PERME

23 [CRP/455/2016](#)

MAHSIN ALI
Versus
SUNIL CH. GHOSH and 7 ORS.

MR.A K PURKAYASTHA
MR.M BHUYAN
MR.S SARMA
MR.M ALI
MR.M S ALI

MR.D GOSWAMI(R-
1,3,4&5)
MR.SHEELADITYA(R-
1,3,4&5)

24 [MACApp./607/2017](#)
WITH LCR

NATIONAL INSURANCE CO. LTD.
Versus
BINA DEVI and ANR.

MR.R C PAUL
MS.S ROY

MR. R C PAUL (R1)
MR. S P CHOUDHURY (R1)
MR. A S DHILLON (R1)

25 [CRP/147/2018](#)

M/S. ADARSH REAL ESTATE AND
ASSOCIATES PVT. LTD.

MR. M K SHARMA
MR G DAS

Versus
M/S. ECE INDUSTRIES LTD.

26 [CRP\(IO\)/281/2018](#)

SUDHIR BARUAH
Versus
PIJUPARA SAHAPARA KALI MANDIR AND
10 ORS.

MR. S P CHOUDHURY
MR. A S DHILLON

MR. A A AHMED (R1, R2,
R4-R11)

27	MACApp./159/2021 WITH CRP/318/16 (D/O) & CRP/302/2016(D/O) WITH MACApp./31/2020	PRANAB KR. DAS Versus JAYANTA BARUA AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
28	MACApp./31/2020	SRI MITHUN BARUAH Versus SRI JAYANTA BARUAH and 2 ORS	MR.J MOLLAH MS.A BHANU MS. S P DAS	MR. R K BHATRA MS.P HUJURI(R-3)
29	RSA/12/2023	DIGANTA BHUYAN Versus ON THE DEATH OF BALURAM SAIKIA, HIS LEGAL HEIRS SRI PRAKASH SAIKIA AND ORS.	MR R SENSUA MR D BORAH	
30	RSA/34/2023 WITH LCR	MAHENDRA RAI Versus THANESWARI HAZARIKA AND ORS.	MR S SARMA MS B DEVI	MR. R MAZUMDAR (R1-R3, R1.1-R1.4, R8, R9) MRS P RAI (R1-R3, R1.1- R1.4, R8, R9) MR H BEZBARUA (R1-R3, R1.1-R1.4, R8, R9) MR. R DEKA (R1-R3, R1.1- R1.4, R8, R9)
31	Tr.P.(C)/37/2023	SMT. ANIMA DAS Versus SUJIT DAS	MR H DAS MR. B C DEKA	MS. P BHATTACHARYA MR. A BORUA
32	CRP/54/2023	RENU BEGUM AND 2 ORS Versus ALTAFUDDIN AHMED @ ALTA AHMED AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S A AHMED(R-1 TO 5) MR. F A AHMED (R-1 TO 5) A. KHANAM(R-1 TO 5) C S KAMTHONG(R-1 TO 5)
33	Tr.P.(C)/64/2023	KUBAD BIN WAHID Versus THE STATE OF NAGALAND AND ANR	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR	
34	RSA/177/2023 WITH LCR	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. N DEVI MS. U BHATTACHARYYA	
35	CRP/188/2023 WITH LCR	ANGURA BEGUM @ ANGURA BEWA AND 4 ORS. Versus MD. ABDUL WAHAB AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	MR. B D DEKA (R-2) MR. M DAS(R-2) N CHAUDHURY(R-2) MR A BHATRA(R-2) MR A DEKA(R-2)
36	CRP/28/2024 B/O	PANKAJ DUTTA Versus SHRIMANTA SANKARDEV SANGHA (MUL) AND ORS.	MR. DITUL DAS MS. A TALUKDAR MS TINLUNG	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS
37	Tr.P.(C)/40/2024	NAYANTARA CHOUDHURY Versus MANAB JYOTI NEOG	MR D SARMA	MR. T DEURI MS A DAS MS. L WANGSA
38	RSA/61/2024	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS 1(a) SRI CHANDRA DEKHAR DHUBI AND 2 ORS Versus SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MR H DAS (R1, R3, R4) MR. B C DEKA (R1, R3, R4) MR. JUNM LASKAR (R1, R3, R4)
39	RSA/89/2024 WITH I.A.(Civil)/1659/2024 in RSA/89/2024	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD.	MR. S K GOSWAMI MR. R SHARMA	R C SANCHATI MR S SANCHETI MR. A SANCHETI
40	RSA/136/2024 WITH LCR	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD. MD MOZIBUR RAHMAN AND 2 ORS Versus ON THE DEATH OF LT ANAY ALI HIS LEGAL HEIRS ANOWARA BIBI AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM
41	MACApp./333/2024 B/O	UNITED INDIA INSURANCE CO. LTD . Versus PRITI DUTTA AND 2 ORS . A	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP MR. S A SINGH MR. R DAS MS. M CHOUDHURY MS C BORAH	MR. A R SIKDAR MR. S I TALUKDAR (R-1) J A SIKDAR (R-1)

	WITH I.A.(Civil)/3948/2024 in MACApp./333/2024	PRITI DUTTA AND ANR Versus UNITED INDIA INSURANCE CO. LTD	MR. A R SIKDAR MR. S I TALUKDAR	MS M CHOUDHURY MS C BORAH
42	Cont.Cas(C)/334/2024	SMT. LAKHI DAS AND 3 ORS. Versus DUBRAJ SOREN	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA
43	RERA APPEAL/2/2025	GANESH DAS AND ANR Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY MS. M DAS	
44	Tr.P.(C)/3/2025 FIXED	SMTI LALITA SAHU @ MUNTI Versus RAJEN SAHU @ RUPESH SAHU	MR. S SAHU MS A ROY	MRS. I THAKURIA M. KALITA
45	I.A.(Civil)/13/2025 WITH LCR, FIXED in RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
	WITH RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR. A CHOUDHURY MR. R SARMA MR D HAZARIKA SC, GMC
46	CRP(IO)/44/2025 FIXED	RAKESH KUMAR SHRIMAL AND ANR Versus JAYANT KUMAR DUGAR AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA N KUMARI	R C SANCHATI (R-2,3,4) MR S SANCHETI(R-2,3,4) MR. A SANCHETI(R-2,3,4)
47	I.A.(Civil)/532/2025 in Cont.Cas(C)/557/2023 (D/O) in Review.Pet./1175/2025 WITH Review.Pet./1175/2025 (Filing Number)	SHRI BASDEO Versus RAJA BAISHYA SHRI BASDEO Versus SRI RAJA BAISHYA	MR. S P ROY JYOTISH DAS MS. V RAI JYOTISH DAS	

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./556/2025	SAFIKUL ISLAM ALIAS SHAFIQL ISLAM Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
2	Bail Appln./777/2025	JORA SINGH ALIAS TINKU Versus THE UNION OF INDIA	MOTIUR RAHMAN MR. M RAHMAN	SC, NCB
MOTION				
3	AB/621/2025	LAKIBUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
5	Bail Appln./3343/2024 WITH CASE RECORD(SCANNED COPY)	MOJIBAR RAHMAN @ MAJIBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
6	Bail Appln./3462/2024 WITH CASE RECORD(SCANNED COPY)	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
7	Bail Appln./3580/2024 WITH CASE RECORD(SCANNED COPY)	JANGKHOLUM BAITEAND ANR Versus DIRECTOR OF REVENUE INTELLIGENCE	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, DRI
8	Bail Appln./3974/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUJIT DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
9	Bail Appln./49/2025 WITH CASE RECORD(SCANNED COPY)	SUJAL ALI Versus THE STATE OF ASAAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
10	Bail Appln./297/2025 FIXED	MOFIDUL ALI @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM

11	Bail Appln./468/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SMT PRIYANKA DAS Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
12	Bail Appln./704/2025 FIXED	SONU MISHRA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING				
13	AB/2562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
14	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
15	AB/86/2025 BA 95/2025(D/O)	MD IFTIKHAR JAHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
16	AB/234/2025 FIXED	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
17	AB/396/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HABIJUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. B B GOGOI MR. A S CHOUDHURY S. HUSSAIN MR. S HANDIQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Cont.Cas(C)/214/2019 FIXED	KANTESWAR CHIRING Versus S. N. CHOUDHURY AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2) MR A CHALIHA SC, SEC. EDU.
2	Cont.Cas(C)/362/2020 FIXED	HABIBAR RAHMAN Versus PRITAM SAIKIA AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	MR. D SAIKIA MS. P CHAKRABORTY MS N M SARMA
3	Cont.Cas(C)/434/2020 FIXED	SADHAN CHANDRA BANIA AND 2 ORS. Versus PREETOM SAIKIA, IAS AND ANR.	MS. S BORA MS. N CHAKRABORTY	MR. D SAIKIA MR S NEOGI MR S M T CHISTIE MS. P CHAKRABORTY MR. N J KHATANIAR MS N M SARMA
4	Cont.Cas(C)/149/2021 FIXED	BONTI HAZARIKA Versus PREETOM SAIKIA AND ORS	MR. J LASKAR MR R DAS	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. R MAZUMDAR MS. N PHUKAN
5	Cont.Cas(C)/462/2021	BEGUM HILALY AHMED Versus RATUL KUMAR DAS AND ANR	MR. K R PATGIRI MRS. MRS. C DAS	MR S BORTHAKUR (R-1) MR P H KONWAR (R-1)
6	Cont.Cas(C)/119/2022	ABDUL MUKABBIR LASKAR Versus BIJAYA CHOUDHURY	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
7	Cont.Cas(C)/169/2022	TAJ UDDIN LASKAR AND 8 ORS Versus DR BIJOYA CHOUDHURY AND ANR.	MR. J LASKAR MR R DAS	MR S M T CHISTIE
8	Cont.Cas(C)/208/2022	AKKAS ALI Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
9	Cont.Cas(C)/225/2022	DIPALI PATHAK Versus M S MANIVANNAN AND ANR	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI (R-1) MR S DAS

10	Cont.Cas(C)/431/2023 FIXED	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR S M T CHISTIE
11	Cont.Cas(C)/598/2023 FIXED	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANAR MR. U SARMA
12	I.A.(Civil)/1243/2023 FIXED in MACApp./4385/2023	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM PANBAZAR Versus SMTI BABITA BAISHYA AND ORS	MR. N K DAS MS. D D BARMAN MR. T R GOGOI	MR A KAKOTI (R -1 TO 4)
	WITH MACApp./4385/2023 (Filing Number)	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM Versus SMT BABITA BAISHYA AND 4 OTHERS	MR. N K DAS	
13	Cont.Cas(C)/97/2024 FIXED	SURJYA HAZARIKA AND 7 ORS Versus NARAYAN KONWAR	MR S BORTHAKUR MR P H KONWAR	
14	Cont.Cas(C)/329/2024	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. D NATH (R 1-2)
15	Cont.Cas(C)/460/2024 B/O	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	
16	Cont.Cas(C)/639/2024	DIMBESWAR GOGOI Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
17	Cont.Cas(C)/704/2024	SRI PRASENJIT ROY AND 5 ORS Versus SMTI MAMATA HOJAI, AES	MR. D A KAIYUM MR E HUSSAIN	MR. D SAIKIA MR S M T CHISTIE MS N M SARMA
18	Cont.Cas(C)/69/2025	SMT KAMALA DEVI Versus NARAYAN KONWAR, IAS AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
19	I.A.(Civil)/214/2025 in MACApp./152/2020 (D/O) in MACApp./152/2020	LAFURUN NESSA BARBHUIYA AND 2 ORS Versus THE ORIENTAL INSURANCE COMPANY LIMITED	MR A B DEY (R1-R3) MR. S SUTRADHAR MR. S SUTRADHAR	MR. S K GOSWAMI
HEARING				
20	MACApp./120/2020 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MR. P J BARMAN MRS. P DUTTA	MR. A K GUPTA (R-3,4) MR. N BORUAH MR. R S MISHRA (R-3,4)
	WITH I.A.(Civil)/723/2020 in MACApp./120/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MRS. P DUTTA	MR. N BORUAH (R-1,2) MS B SAIKIA (R-1,2)
21	MACApp./41/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/900/2023 in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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[For Wednesday,19th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1034/2017	SMT. BISWESWARI KUTUM and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N N KARMAKAR MR.B B RABHA	MR.M TALUKDARR-3 GA, ASSAM MS.M TALUKDAR(R-3) MRB KAUSHIK(R-3)
2	WP(C)/1165/2017	KUMUD CH. LAHKAR and 6 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.M K SARMA MS.G DEKA MSK KALITA MR.R DASGUPTA	GA, ASSAM MR.A BARKATAKI(Rly.Adv.) SC, NF RLY
3	WP(C)/2313/2017	M/S. MASKARA TEA ESTATE Versus THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.M DEVI MS.R BEGUM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
4	WP(C)/3081/2017	GAMBHIR CH. DEORI Versus THE STATE OF ASSAM and 3 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM
5	WP(C)/6082/2017	NUR AHMED KHANDARKAR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N BARUAH MR.S ALI MRSK N MAHAMMAD MR.SK S N MOHAMMAD	GA, ASSAM
	WITH I.A.(Civil)/2052/2020 in WP(C)/6082/2017	NUR AHMED KHANDARKAR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. SK N MOHAMMAD	GA, ASSAM SC, REVENUE
6	WP(C)/7376/2017	RAJU DOLEY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.P N GOSWAMI MS.M D BORAH MR.I KALITA MR.K P PATHAK	GA, ASSAM SC, FOREST
7	WP(C)/8722/2018	M/S DINESH SALES CORPN. Versus UNION OF INDIA AND 3 ORS.	MR. K P MAHESWARI MR. A GOYAL MS. M SHARMA MS. L DAS	MS. N SHYAMAL MR. S K GOSWAMI MR. B SHARMA MR. M P SARMA SC, NF RLY
8	WP(C)/655/2022	RAFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. LENTSO MR H KALITA	GA, ASSAM SC, REVENUE
9	WP(C)/673/2022	JUBEDA BEGUM AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, REVENUE

10	WP(C)/1001/2022	SAHEDA AKTAR LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	GA, ASSAM
11	WP(C)/1060/2022	MD. NASIRUDDIN AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE
12	WP(C)/1198/2022	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
13	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
14	WP(C)/1346/2022	PRAKASH CH. KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE SC, M A C
15	WITH WP(C)/6431/2021	DR. HOMESWAR SARMAH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
16	WITH WP(C)/1421/2022	PULAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, M A C SC, REVENUE
17	WP(C)/1351/2022	BIKRAM SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM SC, J M B SC, REVENUE
18	WP(C)/1444/2022	ROMESH ROUTH @ RAMESHWAR ROUTH Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM MR B CHOUDHURY (R-6) MR. K P PATHAK (R-6) SC, REVENUE
19	WP(C)/1757/2022	JAVED SIDDIQUE MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA	GA, ASSAM MR B CHOUDHURY (R-6) MR. K P PATHAK (R-6) SC, REVENUE SC, FOREST
20	WP(C)/1815/2022	SAJAL KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. B GOGOI MS D DAS	MS Z ANJUM (r-5) SC, GDD SC, G M D A
21	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
22	WP(C)/1855/2022	BRAHMA KANTA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE

23	WITH WP(C)/631/2022	BRAHMA KANTA SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
24	WITH WP(C)/1793/2022	DILIP KR SHARMA @ DILIP KR SARMA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
25	WP(C)/4017/2022	SATYAJIT DAS AND ANR. Versus THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
26	WITH Cont.Cas(C)/61/2023	SATYAJIT DAS AND ANR Versus NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R-1,2,3,4) MR P NEOG
27	WP(C)/5647/2022	ABU BAKKAR SIDDIQUE AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, REVENUE
28	WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C, NHAI SC, REVENUE SC, FOREST
	WITH I.A.(Civil)/295/2024 in WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 14 ORS	M. GLORY P. NATH Q. KIBA	SC, NHAI SC, K A A C SC, FOREST SC, REVENUE
29	WITH WP(C)/768/2023	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, NHAI SC, REVENUE SC, K A A C
30	WP(C)/5982/2022	PRADIP RAJBANGSHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
31	WP(C)/6948/2022	MD. TULTUL HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. H G HAZARIKA	SC, CO OP MR. P HAZARIKA P. BORAH
32	WP(C)/8238/2022	JAMALUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	GA, ASSAM
33	WP(C)/4556/2023 FIXED	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK

34	WP(C)/6203/2023	MD. AYUB KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. R K BHATRA (R-2) MR T H HAZARIKA (r-6) MR M CHETIA (r-6) MS P HUJURI (R-2) MR A RASHID (r-6) MR. K ISLAM (r-6) D ROY SC, REVENUE
35	WP(C)/3046/2024	BINITA DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM MR. P J SAIKIA, SR. ADV (R-4) MR. P BORDOLOI (R-4) MR D BHUYAN (R-4)
36	WP(C)/3427/2024	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
37	WP(C)/5244/2024 FIXED	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM MR. M SMITH (R-4) SC, G U
38	WP(C)/6199/2024	ARABINDA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)
39	WP(C)/6430/2024 FIXED	TIRUPATI METALS Versus THE STATE OF ASSAM	MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
40	WP(C)/131/2025 FIXED	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
41	WP(C)/641/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
ORDERS				
42	WP(C)/4574/2017	MOTLIB ALI Versus THE STATE OF ASSAM and 7 ORS.	MRS.M C DUTTA MR.A CHETIA MS.D SWAMI MRS.P BORA	MR.B GOSWAMI SC, WATER RESOURCE
43	WP(C)/6472/2017	ABDUL AHAD CHOUDHURY and 2 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	DR.B AHMED MS. N SHYAMAL GA, ASSAM MR. A CHETRY SC, INDUSTRIES & COMMERCE MS. P BORGHAIN ASSTT.S.G.I.
44	WP(C)/204/2018	SORHAB ALI Versus THE CENTRAL BANK OF INDIA	MR. A SARMA MR. K KALITA S CHOUDHURY	GA, ASSAM Mukesh Sharma MS F RAHMAN MR. M SHARMA MS N DEVI
45	WP(C)/646/2020	DIPAK CHANDRA SHIL Versus THE STATE OF ASSAM AND 4 ORS.	MR. H DAS	GA, ASSAM MS. D D BARMAN, STATE RESPONDENTS
46	Cont.Cas(C)/185/2021	JOHIRUL ISLAM AND 11 ORS Versus SARFRAZ HOQUE AND ANR	DR. B AHMED MR. D HUSSAIN MR. R A CHOUDHURY	
47	WP(C)/980/2021	ABDUL KADIR CHOUDHARY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD. A SAHAD MR. J B SAIKIA	SC, PNRD GA, ASSAM
48	WP(C)/3552/2021	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M KECHII	GA, ASSAM

49	Cont.Cas(C)/711/2024	BIPUL RABI DAS Versus DIBAKAR NATH, IAS	MR. A M BARBHUIYA MS A BEGUM	MR. D SAIKIA (R-1) MR. S DUTTA(R-1)
50	I.A.(Civil)/2059/2024 in WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM,	MR. D BORAH	GA, ASSAM
	WITH WP(C)/1235/2022 WITH F.A./10/1978 AND F.A/11/1978 (BOTH D/O)	UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH	GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
51	WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
52	I.A.(Civil)/4015/2024 in WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. B BORAH MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
	WITH WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
53	WP(C)/6603/2024	OM INTERNATIONAL AND ANR Versus METAL SCRAP TRADE CORPORATION LIMITED AND 7 ORS	MR R SINGHA MS S PATOWARY	MS. P BARUAH (R-1,2) SC, IWT
54	I.A.(Civil)/335/2025 in WP(C)/6498/2021	MAHENDRA CHOUHAN Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM	MR. M SARANIA	DY.S.G.I.
	WITH WP(C)/6498/2021	MAHENDRA CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	GA, ASSAM MR. B CHAKRAVARTY (r-6) MR. A K DUTTA (C.G.C., R1) MR. S UPADHAY (r-6) MS. A LALA (r-6) SC, WPT AND BC ASSTT.S.G.I. SC, I O C
55	WP(C)/2093/2021 CAVT. NO. 02182/021,	DHRUBA KODEL Versus THE STATE OF ASSAM AND 6 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY (R-6,7) GA, ASSAM MR. M SARANIA (R 5) MR P BHARDWAJ (R-6,7) MR H MEDHI SC, WPT AND BC FOR CAVEATOR
	WITH I.A.(Civil)/464/2025 in WP(C)/2093/2021	DHRUBA KODEL Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY GA, ASSAM MR. M SARANIA MR P BHARDWAJ MR H MEDHI SC, WPT AND BC FOR CAVEATOR

56	WP(C)/668/2025 FIXED, WITH OFFICE NOTE	SMTI PRANATI KHAUND Versus THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, GDD SC, GMC
57	I.A.(Civil)/721/2025 in WP(C)/1144/2025 WITH WP(C)/1144/2025	RAMISHA BEGUM, Versus THE STATE OF ASSAM AND ORS RAMISHA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH H THAKURIYA J M BAISHYA MR. U K DAS MS. B D SARMAH H THAKURIYA J M BAISHYA	SC, BTC SR. GA, ASSAM SC. BTC GA, ASSAM SC. BTC
58	I.A.(Civil)/741/2025 in WP(C)/3998/2024 WITH WP(C)/3998/2024	SINGSON SERVICE STATION Versus THE UNION OF INDIA M/S SINGSON SERVICE STATION AND ANR Versus THE UNION OF INDIA AND 3 ORS HEARING	MR. K N CHOUDHURY MS. S CHAKRAVARTY MR. K N CHOUDHURY MS. S CHAKRAVARTY T RAMCHIARY	DY.S.G.I. MR. S S ROY(R-2,3) MR. S BORTHAKUR(R-2,3) DY.S.G.I.
59	Crl.A./161/2008 PART-HEARD, LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./407/2025	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. A B T HAQUE	PP, ASSAM
2	Bail Appln./790/2025	SOFIQU L HOQUE Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
3	Bail Appln./793/2025	OSMAN GONI Versus THE STATE OF ASSAM	MD I H LASKAR	PP, ASSAM
4	Bail Appln./794/2025	ALTAB ALI Versus THE STATE OF ASSAM	MR M HAQUE MR S ISLAM S HOQUE	PP, ASSAM
5	Bail Appln./797/2025	MD ALI AKBAR Versus THE STATE OF ASSAM	MR. A A MONDAL MR R A AHMED MR A ALAM F KHATUN	PP, ASSAM
6	Bail Appln./802/2025	SURAT JAMAL Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
MOTION				
7	Tr.P.(CrI.)/6/2025	SAYED SHIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
8	Crl.Rev.P./81/2025	NAGESWAR SONOWAL Versus JYOTI PRASAD BORA	MR B BORA MR P S RAJA	
	WITH I.A.(CrI.)/245/2025 in Crl.Rev.P./81/2025	NAGESWAR SONOWAL Versus JYOTI PRASAD BORA	MR B BORA MR P S RAJA	
9	Crl.Rev.P./82/2025	ASIF ALI MIR Versus ANJITA BAISHYA ALIAS ANJUMAN MIR	MS. M DEV MS P DEB MS N DEB S RABHA	

10	AB/317/2025 FIXED	RAMEZ ALI @ RAJU ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
11	AB/356/2025	TAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
12	AB/543/2025	ALI HUSSAIN Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
13	AB/562/2025 FIXED	ASHISH KR DEY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
14	AB/618/2025	MANABENDRA DAS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
15	AB/619/2025	RAFIQUE UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
16	AB/620/2025	SOHEL AHMED Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH M ALI	PP, ASSAM
17	AB/622/2025	BIKRAM JHA Versus THE STATE OF ASSAM	MR. N K KALITA MR. A M S MAZUMDER	PP, ASSAM
18	AB/624/2025	BIKRAMJIT DEY Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
19	AB/625/2025	THOITHOIBA SINGHA Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
20	AB/626/2025	AKKAS ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR S SARMA MS B DEVI	PP, ASSAM
21	AB/627/2025	JOGEN KALITA Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
22	AB/628/2025	SAMAD ALI Versus THE STATE OF ASSAM	E HUSSAIN MR. A RAHMAN	PP, ASSAM
23	AB/629/2025	MD SOFIQUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
24	AB/631/2025	ABDULLA AHMED Versus THE STATE OF ASSAM	G. R. SINGHA MS D ANGANA	PP, ASSAM
ADMISSION				
25	Crl.Pet./745/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
26	CRL.A(J)/107/2024	GURIYA DEVI AND 2 ORS Versus THE STATE OF ASSAM		PP, ASSAM
27	Crl.Rev.P./349/2024 B/O	TEK BHATTARAI Versus THE STATE OF ASSAM AND ANR	MR. D MAZUMDAR MS. S KANUNGOE	MR. S M ABDULLAH P (R-2) MS. F HUSSAIN (R-2) MD. R ISLAM (R-2) MD. IMRAN (R-2) PP, ASSAM
28	Crl.Pet./839/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. P AGARWALA, Amicus Curiae for R.2 PP, ASSAM

29	Crl.Pet./1099/2024 B/O	KAMAL ROY AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. P P BORTHAKUR (R-2) MR. PRIYANKU PRATIM PARASOR (R-2) MR. T KALITA (R-2) MS. IVY HUSSAIN (R-2) PP, ASSAM
30	Crl.A./47/2025 FIXED	SHRI TRAILOKYA CHALIHA Versus THE STATE OF ASSAM	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
31	Crl.Rev.P./50/2025 FIXED	SAMUDRA KAKATI Versus THE STATE OF ASSAM	MR. B. KUMAR B DUTTA	PP, ASSAM
32	Crl.A./91/2025 B/O	ASIQUL ALI @ ASIKUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/248/2025 in Crl.A./91/2025	ASIQUL ALI Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./366/2025 FIXED	SRI PANKAJ BORO Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
34	Bail Appln./538/2025 FIXED	BINANDA KALITA AND ORS Versus THE STATE OF ASSAM	MR S DAS R DEKA	PP, ASSAM
35	Bail Appln./561/2025 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
36	Bail Appln./574/2025 FIXED	PRASENJIT KAR Versus THE STATE OF ASSAM	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL	PP, ASSAM
37	Bail Appln./619/2025 WITH OFFICE NOTE, FIXED	NAIF ALI @ MUSTABA ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A I ALI H KULI	MR. FIRUZ KHAN MR. ABHIJIT MENA PP, ASSAM
38	Bail Appln./648/2025 FIXED	JALLAL ALI @ JALAL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM
BAIL HEARING				
39	AB/3050/2024 FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
40	AB/229/2025 FIXED	MAKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
41	AB/323/2025 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	AB/337/2025 FIXED	MD MAIJUL ALI @ MOFIJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
43	WITH AB/3220/2024	NABI HUSSAIN ALI @ NABI HUSSAIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
44	AB/391/2025 FIXED	RANJAN GOGOI Versus THE STATE OF ASSAM	P BURAGHAIN MR M BARMAN	PP, ASSAM

45	AB/487/2025 FIXED	BIJOY RAJBONGSHI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. U SARMA K. KALITA MR. TANUZ KASHYAP	PP, ASSAM
ORDERS				
46	CrI.A./28/2025 WITH LCR 3 FILES, OFFICE NOTE	MD MAKIBUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR F HAQUE U U KHAN	PP, ASSAM
	WITH I.A.(CrI.)/82/2025 in CrI.A./28/2025	MD MAKIBUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR F HAQUE U U KHAN	PP, ASSAM
47	I.A.(CrI.)/199/2025 WITH LCR 3 FILES, OFFICE NOTE in CrI.A./435/2023	SMTI RITUMONI GOGOI Versus THE STATE OF ASSAM AND ORS	MR. A BRAHMA	PP, ASSAM
	WITH CrI.A./435/2023	RITUMONI GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
48	I.A.(CrI.)/247/2025 in CrI.Rev.P./2242/2025	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH AND ANR	MR P CHOUDHURY MS P SAIKIA	PP, ASSAM
	WITH CrI.Rev.P./2242/2025 (Filing Number)	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH	PUBALI SAIKIA	
49	I.A.(CrI.)/2244/2025 (Filing Number)	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH	PUBALI SAIKIA	
50	I.A.(CrI.)/253/2025 in CRL.A(J)/12004/2024	AMIT KARMAKAR Versus THE STATE OF ASSAM	MRS. S KHATANIAR FOR LEGAL AID	PP, ASSAM
	WITH CRL.A(J)/12004/2024 (Filing Number)	AMIT KARMAKAR Versus THE STATE OF ASSAM	MRS. S KHATANIAR	
	WITH I.A.(CrI.)/12006/2024 (Filing Number)	AMIT KARMAKAR Versus THE STATE OF ASSAM	MRS. S KHATANIAR	

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025

16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./627/2025 WITH OFFICE NOTE, FIXED	JOYDEB MANDAL Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO	SC, NCB
2	Bail Appln./775/2025	SHOHIDUR RAHMAN @ SHOHID Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./776/2025	ISHRAFUL ISLAM @ ISHRAFUL ALOM @ ASRAFIL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
4	Bail Appln./778/2025	BIPLAB DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
5	Bail Appln./779/2025	RAJIB ISLAM AND ANR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
6	Bail Appln./780/2025	MD SAIF UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
7	Bail Appln./781/2025	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
8	Bail Appln./782/2025	DEEPAK CHETRY Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
9	Bail Appln./784/2025	SATTAM HUSSAIN @ SATTAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
10	Bail Appln./785/2025	DEEP JYOTI MANDAL Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
11	Bail Appln./786/2025	MINTU KATAKI @ MINTU KUMAR KATAKI Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
12	Bail Appln./787/2025	BABLU CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM

13	Bail Appln./788/2025	MAHANANDA DAS Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
14	Bail Appln./791/2025	ANITA BARMAN Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
15	Bail Appln./795/2025	JALAL DEWAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
16	Bail Appln./796/2025	KESHAB BORA ALIAS KESHAB BORAH Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
17	Bail Appln./799/2025	INAMUL ISLAM ALIAD MD INAMUL ISLAM Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
18	Bail Appln./800/2025	MOFIDUL HAQUE @ MOHAMMAD MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
19	Bail Appln./801/2025	SADIKUL ISLAM ALIAS MD SADIKUL ISLAM Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

MOTION

20	Crl.Pet./333/2025	DR BISHWAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
21	Crl.Pet./334/2025	SUNIL GAUR @ SRI SUNIL CHOUHAN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
22	Crl.Pet./335/2025	NUR UDDIN, Versus MD ADBUL AHAD MAZARBHUIYA,	MR. I ALAM MR. T SK	
23	Crl.Pet./336/2025	MALA ALIAS MALA RATHI Versus THE STATE OF ASSAM AND ANR.	MR. K P MAHESWARI MR. DIVYANSH RATHI KAUSHIK JAIN	PP, ASSAM
24	Crl.Pet./337/2025	SRI RAM PRASHAD BISWAS Versus THE STATE OF ASSAM,	MR. M ALI MD. ANARUL ISLAM	PP, ASSAM
25	Crl.Pet./338/2025	PAPU DAS, Versus PRANTIK BORAH	MR P SONOWAL MR H BORAH	
26	Crl.Pet./339/2025	DIPAK SHARMA Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM
27	AB/623/2025	FAIJUL ISLAM @ FAIJUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
28	AB/630/2025	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM

ADMISSION

29	Crl.Pet./363/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	GHAN SHYAM TOSHNIWAL Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MR B SHARMA MR S SHARMA MR. D THAOSEN MS B B HUSSAIN MR. H R DAS	MR. D HUSSAIN (r-2) MR. P DEKA (r-2) MR. R A MAZUMDER (R-2) PP, ASSAM MR. M HASSAN (r-2)
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BAIL HEARING (BA)

30	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
31	Bail Appln./3429/2024 WITH CASE RECORD(SCANNED COPY)	AKASH YADAV @ AKASH KUMAR Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
32	Bail Appln./517/2025 BA 478/2025(D/O), BA 2437/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	SRI RAJESH DEBNATH, Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. J PAULO	SC, NCB
33	Bail Appln./650/2025 FIXED	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
WITH				
34	Bail Appln./289/2025	ABDUL RASHID AHMED @ RANJU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
35	Bail Appln./661/2025 WITH OFFICE NOTE, FIXED	FAKRUL ALI Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
36	Bail Appln./680/2025 FIXED	RUFIDA KHATUN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM

BAIL HEARING

37	AB/3203/2024 FIXED	ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
38	AB/3439/2024 FIXED	AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
39	AB/196/2025 WITH OFFICE NOTE, FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	MR. A PHUKAN, Amicus Curia, (R-2) MR. A PHUKAN, Amicus Curia, (R-2) PP, ASSAM
40	AB/459/2025	ABDUL MALEK AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR S ISLAM MR B ISLAM	PP, ASSAM

ORDERS

41	Crl.A./215/2021 WITH LCR 3 FILES, P.B.-1, B/O	MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR A DEY (R-2) MS M. DAS (R-2) PP, ASSAM
WITH				
	I.A.(Crl.)/564/2021 in Crl.A./215/2021	MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	Crl.A./376/2024 WITH LCR 5 FILES(SCANNED COPY), FIXED	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
WITH				
	I.A.(Crl.)/1073/2024 in Crl.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	MR J P CHAUHAN (R-2) PP, ASSAM
WITH				
43	Crl.A./299/2024	MAGRE KULI @ DEBA KANTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MR. G J GOSWAMI (R2) PP, ASSAM

	WITH I.A.(CrI.)/867/2024 in CrI.A./299/2024	MAGRE KULI @ DEBA KANTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MR. G J GOSWAMI (R2) PP, ASSAM
44	I.A.(CrI.)/578/2024 WITH LCR 3 FILES, FIXED in CrI.A./40/2022	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR. P KATAKI MS. K L R YANTHAN	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM
	WITH CrI.A./40/2022	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P KATAKI MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM
	WITH I.A.(CrI.)/103/2022 in CrI.A./40/2022	JAMALUDDIN @ MD JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR H J TAMULI MR D KALITA	MS. M DAS (R-2) PP, ASSAM
45	CrI.Pet./1230/2024 B/O	SHAFEDA KHATUN Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
46	I.A.(CrI.)/1268/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O in CrI.A./439/2024	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH CrI.A./439/2024	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
47	CrI.Pet./1270/2024 B/O	JANAK BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
48	CrI.Pet./1577/2024 B/O	SRI SOURAV AGARWAL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR. SAILENDRA DEKA(R-2) MR. JITENDRA DAS (R-2) PP, ASSAM
49	I.A.(CrI.)/209/2025 in CrI.Rev.P./55/2025	BHASKAR DAS Versus MANABENDRA DAS AND ANR	MR J H SAIKIA	PP, ASSAM
	WITH CrI.Rev.P./55/2025	SRI BHASKAR DAS Versus MANABENDRA DAS AND ANR	MR JAKIR HUSSAIN SAIKIA	
50	I.A.(CrI.)/210/2025 in CrI.Rev.P./56/2025	BHASKAR DAS Versus HARKUMAR DAS AND ANR	MR J H SAIKIA	
	WITH CrI.Rev.P./56/2025	SRI BHASKAR DAS Versus HARKUMAR DAS AND ANR	MR JAKIR HUSSAIN SAIKIA	
51	I.A.(CrI.)/220/2025 BA 2427/2024(D/O), FIXED in Bail Appln./2427/2024	HARICHARAN BISWAS Versus THE UNION OF INDIA,	S K DAS	SC, NCB
HEARING				
52	CrI.Pet./185/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJAN LOHIA AND ANR Versus KAUSHAL BAWARI	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. S C BISWAS MR P KATAKI MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI MR. A K DAS

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6661/2019 FIXED	MANASH KUMAR SHARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, HIGHER EDU
2	WP(C)/4661/2020	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
3	WP(C)/856/2022	NOOR AHMED CHOWDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA	SC, P AND R.D.
4	WP(C)/896/2022	GOLLAMUDI ADAM Versus THE UNION OF INDIA AND 6 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	MR. A K DUTTA (R-1 to 7) ASSTT.S.G.I.
5	WP(C)/1073/2022	MANARONJAN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. I A HAZARIKA MR. M A CHOUDHURY MRS. S ISLAM MR. R K GOSWAMI	GA, ASSAM SC, IRRIGATION SC, AGRI. DEPARTMENT
6	WP(C)/1129/2022	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT. MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
7	WITH WP(C)/2804/2022	SMT. KRISHNA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE
8	WP(C)/6331/2022	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
9	WP(C)/6373/2022	BARNALI BORA BORO Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
10	WP(C)/376/2023	HARDIP NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM SC, FINANCE

11	WP(C)/824/2023	SMTI. MONURAMA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY M. B. PHOM	GA, ASSAM
12	WP(C)/900/2023	KHAGEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE GA, ASSAM
13	WP(C)/909/2023	DIGANTA KUMAR KALITA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MR. A K SHARMA B B HUSSAIN MR S BORA MR. H R DAS	GA, ASSAM
14	WP(C)/924/2023	DEBOJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR K BHATTA MR. T DEURI	SC, INDUSTRIES AND COMMERCE SC, ASIDC
15	WP(C)/1017/2023 FIXED	NILA KANTA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, EDU
16	WP(C)/1322/2023	DR. ARUP JYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, A.H and V. DEPT.
17	WP(C)/1643/2023	BISHNU CHANDRA ROY Versus UNION OF INDIA AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S S ROY (C.G.C.) DY.S.G.I.
18	WP(C)/1911/2023	DEEPIYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, IWT
19	WP(C)/2074/2023	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM SC, PWD
20	WP(C)/2245/2023	RUFIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM SC, NHM
21	WP(C)/2292/2023	MS. PADMA T Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS. B SARMA DY.S.G.I.
22	WP(C)/2469/2023	KANAK CH SARMA Versus THE STATE OF ASSAM AND 2 ORS	DR. P K GOSWAMI MR A BARMAN	SC, SEC. EDU.
23	WP(C)/3474/2023	SHILLA MAHATOO @ SHEELA MAHATOO Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. B BARMAN(R-6) MRS P P BORAH(R-6) MR. P K DAS(R-6) SC, BTC SC, FINANCE
24	WP(C)/3606/2023	SATYA NATH DAS Versus THE STATE BANK OF INDIA AND 4 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. N BARUA (r-1 TO 5) MR U SARMA (r-1 TO 5)
25	WP(C)/4387/2023 CAVT. NO.05812023,117800005632/023,	RAHOM ALI AHMED Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A ALI MR. Y ALI	MR. D A KAIYUM (FOR CAVEATOR) MR Z HUSSAIN (FOR CAVEATOR) MR. S K DAS (R-6) MR B KAUSHIK (FOR CAVEATOR) MR. C CHAKRAVARTY MR. S HAZARIKA (FOR CAVEATOR) MR. RASHIDUL ISLAM (FOR CAVEATOR) MR D DAS MR A I TALUKDAR (R-6) MS A M DCOSTA (FOR CAVEATOR) B SAHA SC, SEC. EDU. MRS B B AHMED (FOR CAVEATOR)
26	WP(C)/4822/2023	LUKUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/5032/2023	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU

28	WP(C)/5100/2023	BABLU BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H K DAS MR. M BISWAS S K DAS	GA, ASSAM
29	WP(C)/5469/2023	SUMAN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, SEC. EDU.
30	WP(C)/5862/2023 B/O	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, EDU SC, SEBA
	WITH I.A.(Civil)/3946/2024 in WP(C)/5862/2023	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
31	WP(C)/5989/2023	MUSTAFIZUR ROHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AGRI. DEPARTMENT
32	WP(C)/6017/2023	DIBYAJYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AGRI. DEPARTMENT
33	WP(C)/6035/2023	BINOY KUMAR BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR S N KRISHNATRAYA L J BAISHYA	GA, ASSAM
34	WP(C)/6308/2023	KUNDAN KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	MR H GUPTA DY.S.G.I.
35	WP(C)/7278/2023 FIXED	MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU SC, ELEM. EDU MR. R BORPUJARI (R-5) SC, FINANCE DEPTT.
36	WP(C)/1281/2024	SMTI. RIVA BORKATAKY Versus THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. U SAIKIA	SC, ELEM. EDU
37	WP(C)/1367/2024	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
38	WP(C)/1554/2024	DR. KASIM ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU GA, ASSAM MR S BORTHAKUR(R-5) MR P H KONWAR (R-5)
39	WP(C)/1976/2024	TULYA CHETIA OIL ID 201139 Versus THE OIL INDIA LIMITED AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	A SARMA SC, OIL
40	WP(C)/2361/2024	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
41	WP(C)/2422/2024	DIPANKAR BORAH AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	MR K L GUPTA (R-3) SC, FINANCE
42	WP(C)/2785/2024	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED (R-14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R-14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE

	WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024	CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS	MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ	MR. M SARANIA SC, BTC
43	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
44	WP(C)/6151/2024	SAFDAR HASMI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS. J HAZARIKA MR M CHOUDHURY MR S DIFUSA MR P J DAS	SC, HEALTH
45	WP(C)/6337/2024	MD. SAHAR UDDIN SODIAL Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	MR. A R TALUKDAR (R4) SC, SEC. EDU.
46	WP(C)/30/2025	BHOGESWARI DEKA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A. MEDHI	SC, NHM SC, HEALTH SC, FINANCE
ORDERS				
47	Cont.Cas(C)/468/2019	PRABIN DEKA Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
48	WP(C)/6194/2022	MD. ERSAD ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR. B RAHMAN (r-6) SC, SSA
49	Review.Pet./98/2023 IN WP(C)/7578/2022 (D/O)	UNION OF INDIA AND 4 ORS. Versus PUJA DAS	MR. B CHAKRAVARTY	
50	Cont.Cas(C)/418/2024	NUR MASTAFA JAMAN Versus SURANJANA SENAPATI,	MR G U AHMED MR. R ISLAM	
51	WP(C)/1228/2024	SWAPAN KUMAR BHOWMICK Versus THE STATE OF ASSAM AND 10 ORS B	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, BTC
52	I.A.(Civil)/1273/2024 WITH SEPARATE AFFIDAVIT FILE, FIXED in WP(C)/3858/2023 WITH WP(C)/3858/2023	THE UNION OF INDIA AND 3 ORS Versus DR KAMAL NARAYAN KALITA	MR. A K DUTTA MR. S SUTRADHAR	MR. R MAZUMDAR
53	WP(C)/4129/2024	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.
54	WP(C)/4129/2024	LABANYA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, ELEM. EDU SC, FINANCE
54	WITH WP(C)/2677/2024	GUNESWAR DOHUTIA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI	SC, ELEM. EDU SC, FINANCE
55	WP(C)/5455/2024	ANINDITA BORA AND ANR Versus THE SECRETARY AND 11 ORS (H)	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR M CHETIA(R-8) H SAIKIA (R-8) SC, HEALTH
56	Cont.Cas(C)/11/2025	HARI CHANDRA SAIKIA Versus MAMATA HOJAI, ACS	MR. R PHUKAN	

57 [I.A.\(Civil\)/713/2025](#)
in [WP\(C\)/3782/2022](#)

HAM AK RURAL DEVELOPMENT
FOUNDATION

MS. P SAHARIA
C SARMA

SC, HIGHER EDU
SC, G U
SC, U G C

Versus

THE BAR COUNCIL OF INDIA

WITH

[WP\(C\)/3782/2022](#)

HAM AK RURAL DEVELOPMENT
FOUNDATION

MR. P MAHANTA
MS. P SAHARIA

SC, HIGHER EDU
MR. P MAHANTA (R-4)
MR. R B GOHAIN (r-4)
MS P BORA (r-4)
F. K. AHMED (r-4)
SC, U G C
SC, G U

Versus

THE STATE OF ASSAM AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
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8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR I RAFIQUE	14-03-2025	To	04-04-2025
12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
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14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1234/2018	KAMAL SARMA Versus K.D.C. BONDED WAREHOUSE PVT. LTD.	MR. B K DAS MR H P GUWALA	MR. D K KOTHARI MR. B DEKA MR. K K DEKA MR. A D CHOUDHURY MR. P K SARMA MS P BARUAH MR A SARMA
2	Tr.P.(Crl.)/12/2019	BIRPAUL BALMIKI Versus SMT. UMA BALMIKI (BASFOR)	MR DEBA KUMAR DAS MR D DEKA	
3	WITH Tr.P.(Crl.)/13/2019	BIRPAUL BALMIKI AND 2 ORS. Versus SMT. UMA BALMIKI (BASFOR)	MR DEBA KUMAR DAS MR D DEKA	MR C M DEKA MR. D HUSSAIN MR. A S TAPADER MR M AHMED
4	Tr.P.(Crl.)/21/2019	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H R KHAN MR A MOTALIB MR. N ISLAM MS. L WAJEEDA	MR. T DEURI MRS. R S DEURI PP, ASSAM
5	Crl.Pet./811/2019 WITH LCR 1 FILE	GAUTAM CH. BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA	MR. S A HUSSAIN MR D J HALOI MR A J DAS PP, ASSAM
6	WP(C)/5054/2024 FIXED	DR SAIENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
7	WITH WP(C)/3769/2024	SAIENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
	WITH I.A.(Civil)/176/2025 in WP(C)/3769/2024	SAIENDRA KUMAR DEURI Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM SC, C.G.C.

ORDERS

8	Crl.Rev.P./269/2011 (FOR DISMISSAL), LCR 4 FILES, FIXED	SUREN CH. RAJA Versus SMTI RUMI RAJA HAZARIKA and ANR	MR.A R MEDHI MS M BHATTACHARYA MS.M MAHANTA	MR. S BISWAS MR. S BISWAS PP, ASSAM
9	Crl.Pet./623/2012 (FOR DISMISSAL), LCR 3 FILES, FIXED	TARINI KANTA DUTTA Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.B K GHOSE MR.C GOSWAMI	PP, ASSAM
10	Tr.P.(Crl.)/12/2016	AMIT IND. and 2 ORS. Versus MRS. RANJITA WILLIAM	MSJ BHUYAN MR.B SINHA MR.A K DAS	
11	Tr.P.(Crl.)/29/2017	RAJIB MITRA Versus MAMPI BISWAS	MR.P P BORTHAKUR MR.K ROY MR.H J TAMULI	
12	CRL.A(J)/72/2020 6 Y 1 M 23 D :WITH OFFICE NOTE, LCR 5 FILES	RAJU KHANDAKAR Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
HEARING				
13	Crl.A./37/2012 WITH LCR 7 FILES, P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR. SURAJIT DAS, AMICUS CURIAE MR.A L MANDAL MR.N BARUAH	PP, ASSAM
14	Crl.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
15	Crl.Rev.P./85/2012 WITH LCR 5 FILES	CHANDRA BAHADUR ROY and ANR. Versus STATE OF ASSAM	MR. N ALAM MR.S U AHMED MD.S ISLAM MISSN MAHANTA	PP, ASSAM
16	Crl.Rev.P./99/2012 WITH LCR 2 FILES	SAHJAHAN ALI Versus RASHIDA BEGUM	MS.K DEKA MS.B NISA MR.A B CHOWDHURY MR.WISE IMRAN	MR.M ISLAM MR.G SARKAR MR.N UDDIN
17	Crl.Rev.P./143/2012 WITH LCR 5 FILES	MADHAB NATH Versus THE STATE OF ASSAM	MR. A MANNAF MR. A K AHMED MR. A B ACONDA	PP, ASSAM
18	Crl.Rev.P./200/2012 WITH LCR 4 FILES	DWIPEN BORO Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.M ISLAM MR.N UDDIN	PP, ASSAM
19	Crl.Rev.P./239/2012 WITH LCR 4 FILES	MD. MERAJ UDDIN AHMED Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN	PP, ASSAM
20	Crl.Pet./305/2019	RAHIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. M HUSSAIN	MR. N H BARBHUIYA (R2,R3) MS N J BEGUM (R2,R3) PP, ASSAM
21	Crl.Pet./337/2019 WITH LCR 1 FILE	HIRA GOGOI Versus SANTOSH KUMAR AND ANR.	MR. A DEB MR. I CHOUDHURY MR. S Z RAHMAN MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)
22	Crl.Pet./412/2019	KULDEEP TOMAR Versus THE UNION OF INDIA	MR Z KAMAR MR. U CHOUDHURY	SC, NCB
23	Crl.Pet./414/2019	TOI MODI Versus THE STATE OF ASSAM AND ANR.	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR T MEELEE	MR. S CHAMARIA MR. M ALI MR A N SARMAH PP, ASSAM
24	WITH Crl.Pet./764/2019	SUSHANT SAURABH JHA Versus THE STATE OF ASSAM AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY	PP, ASSAM
25	Crl.Pet./541/2019 WITH LCR 1 FILE	MRIGANKA DHAR SARMA Versus THE STATE OF ASSAM AND ANR.	MR. M K SHARMA MS. S S SAIKIA MR. J DEKA MR. R MEDHI	MR. I CHOUDHURY MR M HALOI MRS R BEGUM PP, ASSAM MS. J DEVI

26	Crl.Pet./556/2019 WITH LCR 1 FILE	SAMSUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	G UDDIN (R-2) MS. P ADHIKARI (R-2) PP, ASSAM
27	Crl.Pet./765/2019 WITH LCR 3 FILES	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM
28	Crl.Pet./51/2020 WITH LCR 5 FILES, FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
29	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
30	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED

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